

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/0000063/2023	EPARI SURESH KUMAR VS EPARI MADHAVA RAO	SOUMYA SEKHAR PARIDA VS	// ()
2	ARBP/0000064/2023	MANOJ KUMAR PADHIARY VS DEVANSH ORBIT LTD. LIABILITY PARTNERSHIP	ANUP KUMAR PATNAIK VS	// ()
3	ARBP/0000065/2023	PRABIR DHAL VS MAHENDRA AND MAHENDRA FINANCIAL SERVICE LTD.	B.N.PANDA VS	// ()
4	ARBP/0000066/2023	MISHRA ENGINEERS, CUTTACK VS INDIAN METALS AND FERRO ALLOYS LIMITED	DAYANANDA MOHAPATRA VS	// ()
5	BLAPL/0010345/2023	RAJ RATAN NAG VS STATE OF ODISHA	ABHILASH MISHRA VS	TARBHA /48 /2023 ()
6	BLAPL/0010346/2023	AMAR JENA VS STATE OF ODISHA	DEBARAJ MOHANTY VS	BALASORE TOWN /320 /2019 ()
7	BLAPL/0010347/2023	BADAL BEHERA VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	CHOUWAR /159 /2023 ()
8	BLAPL/0010348/2023	JITU @ JITENDRA BEHERA VS STATE OF ODISHA	MANORANJAN ACHARYA VS	RANPUR /49 /2023 ()
9	BLAPL/0010349/2023	KALINGA GOURAB PARIDA @ HAPPY VS STATE OF ODISHA	SUSIL KUMAR PATNAIK VS	BONAI /73 /2021 ()
10	BLAPL/0010350/2023	PABI @ PABITRA KUMAR NAYAK VS STATE OF ODISHA	NIROD KUMAR SAHU VS	ITAMATI /94 /2023 ()
11	BLAPL/0010351/2023	MANAS KUMAR MOHANTY VS STATE OF ODISHA	KABIRAJ PRADHAN VS	HANDAPA /247 /2023 ()

**ORISSA HIGH COURT****FILING REPORT AS ON :11/09/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
12	BLAPL/0010352/2023	DOLAMANI MEHER VS STATE OF ODISHA	JAGABANDHU SAHU VS	RENGALI /109 /2023 () //
13	BLAPL/0010353/2023	SUSANTA BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	//0 () //
14	BLAPL/0010354/2023	AJAYA @ AJAY KUMAR CHHOTRAY VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	NAYAPALLI P.S. /370 /2023 () //
15	BLAPL/0010355/2023	MURALI PRADHAN VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /130 /2023 () //
16	BLAPL/0010356/2023	LOKANATH MOHANTY VS STATE OF ODISHA	BHARATI DASH VS	JAMANKIRA /81 /2023 () //
17	BLAPL/0010357/2023	PRASANTA RANA VS STATE OF ODISHA	RABINDRA NATH PANDA VS	BARAMBA /158 /2023 () //
18	BLAPL/0010358/2023	ASTASAMBHU MAJHI VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	SAMAL /144 /2023 () //
19	BLAPL/0010359/2023	AJAY KUMAR TIWARI VS STATE OF ODISHA	SATYABRATA PANDA VS	//0 () //
20	BLAPL/0010360/2023	AKALI @ PRATYUSH KUMAR KANHAR VS STATE OF ODISHA	SRIKANTA PANDA VS	CAPITAL P.S. /433 /2023 () //
21	BLAPL/0010361/2023	SAMBHU DIGAL VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	SATYABADI /149 /2023 () //
22	BLAPL/0010362/2023	ANKIT APAT VS STATE OF ODISHA	AJIT KUMAR RAUT VS	JHARSUGUDA /317 /2023 () //
23	BLAPL/0010363/2023	SURESH KUMAR KEVAT @ SURESH KEVAT	AJIT KUMAR RAUT	//0

## ORISSA HIGH COURT

### FILING REPORT AS ON :11/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0010364/2023	RAJKUMAR THAKUR @ RAJKUMAR	AJIT KUMAR RAUT	/ /0
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0010365/2023	ANIL PAIK	BASUDEV PUJARI	MOHANA /120 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0010366/2023	AKHAYA JENA	PRASANTA KUMAR MISHRA	BRAHMAGIRI /43 /2019
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0010367/2023	MUNA @ RADHAMOHAN BISWAL	BISWARANJAN DALAI	ASTARANGA /125 /2023
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0010368/2023	KALAKANT BEHERA	SUSHANTA KUMAR JOSHI	KHAPRAKHOL /133 /2023
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0010369/2023	SIBA BEHERA	BIKASH KUMAR DASH	CHARMAL /64 /2023
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0010370/2023	NARENDRA MEHER	NITYANANDA MOHAPATRA	RAIRAKHOL /93 /2023
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0010371/2023	SANJAYA KANHAR	NITYANANDA MOHAPATRA	BOUDH /120 /2023
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0010372/2023	RAJA NAIK	UMA SHANKAR PATEL	LEPHRIPADA /31 /2023
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0010373/2023	VINOD KUMAR	NITYANANDA MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0010374/2023	PREMANANDA PRADHAN	MOHENDRA KUMAR MOHAPATRO	/ /0
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
35	BLAPL/0010375/2023	STATE OF ODISHA AJAY BHAU SAHEB KHANDE VS	S.S.RAY (2) VS	// BISSAMCUTTACK /16 /2023 ()
36	BLAPL/0010376/2023	STATE OF ODISHA SUBASISH DAS @ BABUNA VS	PRIYA RANJAN SINGH VS	// CHANDIPUR /56 /2022 ()
37	BLAPL/0010377/2023	STATE OF ODISHA PRAKASH SAHU VS	ANIRUDHA DAS VS	// SECTOR-3 /82 /2022 ()
38	BLAPL/0010378/2023	STATE OF ODISHA SUBASH MUNDA VS	ANIRUDHA DAS VS	// GURUNDIA /38 /2022 ()
39	BLAPL/0010379/2023	STATE OF ODISHA ANUPAM PRADHAN VS	RAJENDRA NARAYAN ROUT VS	// EOW,BHUBANESWAR /18 /2022 ()
40	BLAPL/0010380/2023	STATE OF ODISHA (OPID) BANAMALI ACHARYA VS	AMITAV DAS VS	// CHANDAPUR /47 /2023 ()
41	BLAPL/0010381/2023	STATE OF ODISHA SAHADEV KHILLA VS	RAJIB LOCHAN PATTNAIK VS	// MOTU /120 /2023 ()
42	BLAPL/0010382/2023	STATE OF ODISHA SUMANTA SARKAR VS	RAJIB LOCHAN PATTNAIK VS	// CHITRAKONDA /32 /2022 ()
43	BLAPL/0010383/2023	STATE OF ODISHA RAJVEER VS	MANORANJAN PADHY VS	// ADVA /22 /2021 ()
44	BLAPL/0010384/2023	STATE OF ODISHA RAMESH PANDEY VS	AMRITA MISHRA VS	// BELPAHAR /175 /2023 ()
45	BLAPL/0010385/2023	STATE OF ODISHA SOMEN MUNDA VS	SUSANTA KUMAR BARAL VS	// MALKANGIRI /263 /2022 ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :11/09/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
46	BLAPL/0010386/2023	SANKAR MEHER VS STATE OF ODISHA	JAGABANDHU SAHU VS	RENGALI /109 /2023 () //
47	BLAPL/0010387/2023	KANHU CHARAN SWAIN VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	MANCHESWAR P.S. /333 /2023 () //
48	BLAPL/0010388/2023	RUDAL KUMAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	DIGAPAHANDI /296 /2023 () //
49	BLAPL/0010389/2023	SAMRAT SK VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BETNOTI /170 /2021 () //
50	BLAPL/0010390/2023	MITHUN MAHALA VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	/ /0 () //
51	BLAPL/0010391/2023	MAHADEV GURU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /271 /2023 () //
52	BLAPL/0010392/2023	PRATAP ROUT VS STATE OF ODISHA	MANAS KUMAR CHAND VS	MANIABANDHA /10 /2023 () //
53	BLAPL/0010393/2023	SHIVA KUMAR SWAIN @ SIBA KUMAR SWAIN VS STATE OF ODISHA	SRIDHAR RATH VS	BADAMBADI /190 /2022 () //
54	BLAPL/0010394/2023	SUNIL PRIYA RANJAN PALA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KANTAMAL /111 /2023 () //
55	BLAPL/0010395/2023	DIPAK KUMAR JAISWAL VS STATE OF ODISHA	JAGABANDHU SAHU VS	BADMAL /198 /2023 () //
56	BLAPL/0010396/2023	SANJAYA JENA VS STATE OF ODISHA	RAMA KRISHNA NAIK VS	TANGI /126 /2020 () //
57	BLAPL/0010397/2023	SARAT NAIK @ SHARAT NAIK	SATYANARAYAN MISHRA	FATEGARH /142 /2018

**ORISSA HIGH COURT****FILING REPORT AS ON :11/09/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	()
58	BLAPL/0010398/2023	STATE OF ODISHA RAJENDRA SAHU	UMAKANTA BARIK	// JUNAGARH /286 /2023
		VS	VS	()
59	BLAPL/0010399/2023	STATE OF ODISHA GOLAK BIHARI BAGH @ RUNU	DEBASIS TRIPATHY	// POTTANGI /129 /2022
		VS	VS	()
60	BLAPL/0010400/2023	STATE OF ODISHA RINKU BARIK	ABHAYA KUMAR PARIDA	// SAMBALPUR TOWN /208 /2023
		VS	VS	()
61	BLAPL/0010401/2023	STATE OF ODISHA SRIKANTA MALIK @ DAS @ SRIKANT MALLIK	ARUN KUMAR SAHU	// BARI /291 /2023
		VS	VS	()
62	BLAPL/0010402/2023	STATE OF ODISHA CIBIL BAGAR @ ANURAG BAGAR	MOHAN BAG	// BOLANGIR TOWN /435 /2023
		VS	VS	()
63	BLAPL/0010403/2023	STATE OF ODISHA GULAM KHAN	RAJIB LOCHAN PATTNAIK	// PADMAPUR /45 /2023
		VS	VS	()
64	BLAPL/0010404/2023	STATE OF ODISHA RUPEI @ RUPIA @ UPENDERA KHATEI	AMITAV TRIPATHY	// FATEGARH /193 /2023
		VS	VS	()
65	BLAPL/0010405/2023	STATE OF ODISHA DHANESTI NAIK	UMAKANTA BARIK	// BIJEPUR /8 /2023
		VS	VS	()
66	BLAPL/0010406/2023	STATE OF ODISHA DHANESTI NAIK	UMAKANTA BARIK	// BIJEPUR /9 /2023
		VS	VS	()
67	BLAPL/0010407/2023	STATE OF ODISHA MANASH BARIHA @ MANAS	TIRTH KUMAR SAHU	// SAINTALA /183 /2023
		VS	VS	()
68	BLAPL/0010408/2023	STATE OF ODISHA LOKANATH MOHANTY	BHARATI DASH	// JAMANKIRA /82 /2023
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
69	BLAPL/0010409/2023	STATE OF ODISHA GOBINDA PAL @ BANI VS	AMULYA RATNA PANDA VS	// BARIPADA TOWN /367 /2021 ()
70	BLAPL/0010410/2023	STATE OF ODISHA AJAY KUMAR NAIK VS	AMITAV TRIPATHY VS	// DASPALLA /223 /2021 ()
71	BLAPL/0010411/2023	STATE OF ODISHA AMIT KUMAR SHAW VS	SAMARENDRA BAHADUR VS	// BADMAL /198 /2023 ()
72	BLAPL/0010412/2023	STATE OF ODISHA SANTOSH KUMAR PRAHARAJ VS	BISHNU PRASAD PRADHAN VS	// Maitri Vihar PS /205 /2023 ()
73	BLAPL/0010413/2023	STATE OF ODISHA BIRENDRA SUNA @ BIPINI SUNA VS	HIMANSHU SEKHAR MISHRA VS	// MUDANPUR RAMPUR /145 /2023 ()
74	BLAPL/0010414/2023	STATE OF ODISHA PAPUNI @ MANOJ KUMAR DAS VS	PRADEEP KUMAR MOHAPATRA VS	// SAHID NAGAR P.S. /418 /2022 ()
75	BLAPL/0010415/2023	STATE OF ODISHA SAMIR HEMBRAM VS	GYANESWAR SATPATHY VS	// KHUNTA /231 /2023 ()
76	BLAPL/0010416/2023	STATE OF ODISHA SUNIL KUMAR MAHAKUD VS	DEBI PRASAD MOHAPATRA VS	// / /0 ()
77	BLAPL/0010417/2023	STATE OF ODISHA BIBEKANANDA DIGAL VS	AMITAV TRIPATHY VS	// GOCHHAPADA /120 /2023 ()
78	BLAPL/0010418/2023	STATE OF ODISHA RAJU YADAV VS	RUDRA NARAYAN PARIJA VS	// RAJGANGPUR /188 /2023 ()
79	BLAPL/0010419/2023	STATE OF ODISHA LIPUNA @ SOUMYA RANJAN RANSINGH VS	S. SUDHANSU KUMAR SUBUDHI VS	// NAYAPALLI P.S. /124 /2023 ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	BLAPL/0010420/2023	PAPU DAS VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	DIGAPAHANDI /296 /2023 () //
81	BLAPL/0010421/2023	PUNACHANDRA BEHERA VS STATE OF ODISHA	RAJAT PANDA VS	BARGARH /528 /2023 () //
82	BLAPL/0010422/2023	JITU SAHU VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	NAKTIDEUL /48 /2023 () //
83	BLAPL/0010423/2023	SUKANTA PATEL VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	BHASMA /39 /2017 () //
84	BLAPL/0010424/2023	SANTOSH KUMAR RAI VS STATE OF ODISHA	NIRANJAN PANDA VS	/ /0 () //
85	CMAPL/0000667/2023	CHANDRAMANI NAYAK VS STATE OF ODISHA	RAJA KISHORE SAHOO VS	// () //
86	CMAPL/0000668/2023	SAROJ KUMAR LENKA VS STATE OF ODISHA FOOD SUPPLIES AND CONSUMER W.F. DEPT.	ADV VS	// () //
87	CMAPL/0000669/2023	SUB-DIVISIONAL OFFICER,TELECOM VS PRESIDING OFFICER, CENTRAL GOVT.INDUSTRIAL TRIBUNAL	PRAKASH RANJAN BARIK VS	// () //
88	CMAPL/0000670/2023	NILAKANTHA MISHRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// () //
89	CMP/0001057/2023	BILASINI SAHOO VS PABITRA KUMAR SAHOO	AKSHAYA KUMAR SAHOO VS	// () //
90	CMP/0001058/2023	GAJANAN HARIJAN VS JAGADAMBA PRASAD DANGRI	DWARIKA PRASAD MOHANTY VS	// () //
91	CMP/0001059/2023	SARBESWAR MOHAPATRA	ARUN KUMAR MISHRA	//



**ORISSA HIGH COURT****FILING REPORT AS ON :11/09/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
92	CMP/0001060/2023	RAMA CHANDRA MOHAPATRA AKSHAYA KUMAR BISWAL	PRAFULLA KUMAR BISWAL	//
		VS	VS	0
93	CMP/0001061/2023	AJAY KUMAR BISWAL KANHU CHARAN MOHAPATRA	TUSAR KUMAR MISHRA	//
		VS	VS	0
94	CMP/0001062/2023	DILLIP KUMAR PATI RONALI DAS@ PRADHAN	BIBHUTI BHUSAN CHOUDHURY	//
		VS	VS	0
95	CMP/0001063/2023	MONALI DAS SUBAL KISHORE MOHANTY	SAMVIT MOHANTY	//
		VS	VS	0
96	CMP/0001064/2023	DR.SUREKHA SUNDARI SWAIN SUSANTA NAG	SOUMYA RANJAN DAS	//
		VS	VS	0
97	CMP/0001065/2023	DAYANIDHI NAG SUKRU BHOI	AMIT PRASAD BOSE	//
		VS	VS	0
98	CMP/0001066/2023	GOURA CHANDRA DANTA BANA NAIK	BISWARANJAN MAHARATHA	//
		VS	VS	0
99	CMP/0001067/2023	SUMITRA NAIK @ BAG KANDALU KRISHNAMURTY PATRO	DHANANJAYA MUND	//
		VS	VS	0
100	CMP/0001068/2023	DAYINI KRISHNA MURTY PATRO GURVA SOREN	DWARIKA PRASAD MOHANTY	//
		VS	VS	0
101	CMP/0001069/2023	ARUNA DASH KHIROD CH. JENA	BIBEKANANDA BHUYAN	//
		VS	VS	0
102	CMP/0001070/2023	SUDHIR KU. PARHI UDAYA NARAYAN TRIPATHY	SATYA SIVA SUNDAR MOHANTY	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :11/09/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
103	CMP/0001071/2023	ULLASH KUMAR BARIK SUBASH CHANDRA MUND VS THE EXECUTIVE ENIGINEER, NABARANGAPUR	PRABODHA CHANDRA NAYAK VS	// // 0 //
104	CONTAC/0000007/2023	STATE OF ODISHA VS GANESH CHANDRA PATRA	PRAVAKAR BEHERA, S.C.(TRANSPORT) VS	// 0 //
105	CONTC/0006767/2023	NIHAR RANJAN MOHANTY VS SANDHYANJALI MAJHI, O.A.S	ADV VS	// 0 //
106	CONTC/0006768/2023	SANDHYARANI NANDA VS SATYABRATA SAHOO, COMNR. CUM SECY., FOREST AND ENVIRONMENT OF ODISHA	ADV. VS	// 0 //
107	CONTC/0006769/2023	JAGABANDHU DASH VS ASWATHY S., I.A.S	ADV VS	// 0 //
108	CONTC/0006770/2023	ARNAPURNA DEI VS ASWATHY S., I.A.S	ADV VS	// 0 //
109	CONTC/0006771/2023	DAYANIDHI NAIK VS VISHAL KUMAR DEV, PRINCIPAL SECY., FINANCE DEPT., BBSR	ADV VS	// 0 //
110	CONTC/0006772/2023	BIBHUTI BHUSAN SAHOO VS ANU GARG, ADDL. CHIEF SECY., WATER RESOURCES DEPT.	MANAS PATI VS	// 0 //
111	CONTC/0006773/2023	MOUSUMI BEHERA VS ANU GARG, PRINCIPAL SECY., WATER RESOURCES DEPT., BBSR	ADV VS	// 0 //
112	CONTC/0006774/2023	M/S.REXON STRIPS LTD. SUNDARGARH VS ANU GARG, IAS	SATYA MOHANTY VS	// 0 //
113	CONTC/0006775/2023	BINOD CHANDRA RATH VS POONAM MOHAPATRA, TAHASILDAR	ADV VS	// 0 //

**ORISSA HIGH COURT**

**FILING REPORT AS ON :11/09/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
114	CONTC/0006776/2023	BIRAKISHORE PARIDA VS ASWATHY S., I.A.S	AMLANJYOTI ROUT VS	// 0 //
115	CONTC/0006777/2023	MAMATA BAG VS BAIKUNTHA NATHBARIK	ADV. VS	// 0 //
116	CONTC/0006778/2023	AVINA SAHOO VS SURESH KUMAR VASHISTH, IAS	ADV VS	// 0 //
117	CONTC/0006779/2023	AHALYA PRADHAN VS SURESH KUMAR VASHISTH, I.A.S	ADV VS	// 0 //
118	CONTC/0006780/2023	RAMA KRUSHNA TRIPATHY VS SURESH KUMAR VASHISTH, I.A.S	ADV VS	// 0 //
119	CONTC/0006781/2023	HARIPADA DALAI VS G. MATHI VATHANAN, IAS	adv. VS	// 0 //
120	CONTC/0006782/2023	SUJATA PANDA VS SAROJ KUMAR SETHI, I.A.S	ADV VS	// 0 //
121	CONTC/0006783/2023	RAKESH BAROI VS DR. ARTABANDHU NAYAK, C.D.M. AND P.H.O., KHURDA	ADV VS	// 0 //
122	CONTC/0006784/2023	ABHIRAM MUDULI VS SATYABRATA SAHU, IAS	ADV. VS	// 0 //
123	CONTC/0006785/2023	GANESH RAUTA VS SATYABRATA SAHU, IAS	ADV. VS	// 0 //
124	CONTC/0006786/2023	GOBINDA CHANDRA SAHOO VS SATYABRATA SAHU, I.A.S	ADV VS	// 0 //
125	CONTC/0006787/2023	BAIJAYANTI MALA MOHANTY	ADV	//

# ORISSA HIGH COURT

MISC CASES FILED on :11/09/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	4/2023 CONTAC/7/2023	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(TRANSPORT)
2	5/2023 CONTAC/7/2023	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(TRANSPORT)
3	14/2023 ARBP/82/2022	M/S. SAT INDER COSTRUCTION PVT. LTD.-MP	MR.P.K.PARHI (DSG), MR.D.R.BHOKTA
4	53/2023 MSA/11/2005	PRADEEP KU.SAHU-MP	M/S.R.K.PATTNAIK, M/S. N.C.PANIGRAHI,S.R.PANIGRAHI
5	64/2023 CRLMA/351/2023	RATNAMANJARI MOHANTY-MP	PRAFULLA KUMAR JENA
6	65/2023 CRLMA/363/2023	MRUTYUNJAY @ NUATAN KUMAR NAYAK-MP	ADV
7	66/2023 CRLMA/364/2023	BIJAYA KUMAR JENA-MP	ADV
8	71/2023 WPC(OA)/1343/2014	CHEMI MUKHI-MP	
9	75/2023 TRPCRL/85/2021	SNIGDHA MOHARANA-MP	M/S RAMA KRISHNA MAHARANA
10	76/2023 TRPCRL/87/2023	DAYANIDHI MAHAPATRA-MP	SAYANTAN PANDA
11	117/2023 LAA/89/2018	ASST.DEFENCE ESTATE OFFICER-MP	MR.A.K.BOSE,A.S.G.I
12	136/2023 JCRLA/69/2023	SUKRAM LOHAR@SUKRA-MP	ADV.
13	137/2023 JCRLA/69/2023	SUKRAM LOHAR@SUKRA-MP	ADV.
14	138/2023 JCRLA/69/2023	SUKRAM LOHAR@SUKRA-MP	ADV.
15	185/2023 WPC(OAC)/386/2015	SRIDHAR MOHANTA-MP	
16	186/2023 WPC(OAC)/381/2015	RANGALATA JENA-MP	
17	187/2023 WPC(OAC)/382/2015	PRAVATI MOHANTY@ PRADHAN-MP	
18	188/2023 WPC(OAC)/2946/2015	RAMESH CHANDRA MOHANTY-MP	DURGESH NARAYAN RATH
19	215/2023 SA/258/1998	DHULA-MP	M/S.K.C.KAR
20	216/2023 SA/258/1998	DHULA-MP	M/S.K.C.KAR
21	217/2023 SA/258/1998	DHULA-MP	M/S.K.C.KAR
22	218/2023 SA/258/1998	DHULA-MP	M/S.K.C.KAR
23	219/2023 SA/258/1998	DHULA-MP	M/S.K.C.KAR
24	220/2023 SA/258/1998	DHULA-MP	M/S.K.C.KAR
25	221/2023 SA/258/1998	DHULA-MP	M/S.K.C.KAR
26	222/2023	DHULA-MP	M/S.K.C.KAR

27	SA/258/1998 223/2023	DHULA-MP	M/S.K.C.KAR
28	SA/258/1998 293/2023	CHANDRAMANI NAYAK-MP	RAJA KISHORE SAHOO
29	CMAPL/667/2023 293/2023	BASANTA BISWAL-MP	SUKANTA KUMAR DALAI
30	CRLMP/1807/2023 294/2023	SUB-DIVISIONAL OFFICER,TELECOM-MP	PRAKASH RANJAN BARIK
31	CMAPL/669/2023 294/2023	DEBASIS BEHERA-MP	ASHOK KUMAR SARANGI
32	CRLMP/1809/2023 295/2023	NILAKANTHA MISHRA-MP	KUNAL KUMAR SWAIN
33	CMAPL/670/2023 312/2023	MANIMA RANI GHOSH-MP	BIBHU PRASAD TRIPATHY
34	TRP(C)/295/2023 313/2023	PRASANTI NAYAK-MP	KARUNAKAR NAYAK
35	TRP(C)/296/2023 319/2023	SATYAJIT PADHI-MP	SOUMYA MISHRA
36	MATA/217/2022 320/2023	TAPASWINI DAS-MP	
37	MATA/33/2022 321/2023	HARAMANI MOHARANA-MP	NETRANANDA BISWAL
38	MATA/306/2023 322/2023	HARAMANI MOHARANA-MP	NETRANANDA BISWAL
39	MATA/306/2023 323/2023	BENUDHAR MALLICK-MP	SHIB SHANKAR MOHANTY
40	MATA/249/2023 324/2023	RUDRA PRATAP LENKA-MP	HRUDANANDA MOHAPATRA
41	MATA/307/2023 325/2023	SAIPRASAD MAJHI-MP	BINDUSAR SUBUDHI
42	MATA/308/2023 355/2023	SOUBHAGINI PATRA-MP	SUDEEP KUMAR SARANGI
43	RVWPET/101/2023 360/2023	DR. HADIBANDHU ROUSTRAY-MP	SOUBHAGYA KUMAR DASH
44	RPFAM/295/2023 361/2023	DR. HADIBANDHU ROUSTRAY-MP	SOUBHAGYA KUMAR DASH
45	RPFAM/295/2023 362/2023	BENUDHAR MALLICK-MP	SHIB SHANKAR MOHANTY
46	RPFAM/247/2023 363/2023	PRASANTA KUMAR MISHRA-MP	RAJLAXMI DASH
47	RPFAM/293/2023 364/2023	PRASANTA KUMAR MISHRA-MP	RAJLAXMI DASH
48	RPFAM/293/2023 365/2023	GOURI KUMARI SAHU @ SAMAL-MP	SUMAN MODI
49	RPFAM/296/2023 366/2023	GOURI KUMARI SAHU @ SAMAL-MP	SUMAN MODI
50	RPFAM/296/2023 662/2023	TARINI PRASAD MOHANTY-MP	PRANAYA KUMAR DASH
51	CRLREV/473/2023 663/2023	BIRANJAN PATI-MP	ALOK KUMAR DAS
52	CRLREV/474/2023 664/2023	BIRANJAN PATI-MP	ALOK KUMAR DAS
53	CRLREV/474/2023 665/2023	BIRANJAN PATI-MP	ALOK KUMAR DAS
54	CRLREV/474/2023 666/2023	M. SHYAM SUNDAR RAO-MP	AMITAV TRIPATHY
55	CRLREV/475/2023 667/2023	M. SHYAM SUNDAR RAO-MP	AMITAV TRIPATHY
56	CRLREV/475/2023 668/2023	PURNA CHANDRA SWAIN-MP	BISHNU PRASAD PRADHAN
57	CRLREV/478/2023 762/2023	BRANCH MANAGER, M/S. NATIONAL INSURANCE CO.LTD	DR. MOD KUMAR TRIPATHY
	FAO/384/2023		

58	763/2023 FAO/351/2023	HAREKRUSHNA SAHOO-MP	MANORANJAN MISHRA
59	764/2023 FAO/422/2023	M.C. OF KABI ANANTA BIDYAPITHA, BHAKUDA-MP	MAHENDRA KUMAR SAHOO
60	765/2023 FAO/419/2023	P.RAKESH@HAPPY-MP	SOUMYA MISHRA
61	766/2023 FAO/362/2023	THE MANAGER (T.P.CELL), MS. NEW INDIA ASSURANCE	<del>SOBRAT SAMPATHY</del>
62	767/2023 FAO/362/2023	THE MANAGER (T.P.CELL), MS. NEW INDIA ASSURANCE	<del>SOBRAT SAMPATHY</del>
63	768/2023 FAO/423/2023	SNEHALATA ROURAY-MP	BIBEKANANDA BHUYAN
64	970/2023 RSA/340/2022	BINAYAK MAHAPATRA-MP	DILLIP KUMAR PRADHAN, MR. MILAN KANUNGO
65	971/2023 RSA/223/2018	BINAYA KU.NAYAK-MP	M/S.RAMAKANTA KAR, M/S. TUSHAR K. MISHRA,P.B.
66	972/2023 RSA/349/2007	GOPINATH PANDA-MP	M/S.M.MOHANTY,I.BHUYAN,M/S.MAHESWAR MOHA
67	973/2023 RSA/349/2007	GOPINATH PANDA-MP	M/S.M.MOHANTY,I.BHUYAN,M/S.MAHESWAR MOHA
68	974/2023 RSA/349/2007	GOPINATH PANDA-MP	M/S.M.MOHANTY,I.BHUYAN,M/S.MAHESWAR MOHA
69	975/2023 RSA/617/2003	BANWARILAL PANSARI-MP	M/S.NARASINGHA MISHRA
70	976/2023 RSA/380/2023	RABINDRANATH BISWAS-MP	PRASANTA KUMAR NANDA
71	977/2023 RSA/367/2022	KAMALA KANTA PANDEY-MP	JAGANNATH BHUYAN
72	978/2023 RSA/12/2011	GM,LAKHANPUR AREA-MP	MR.SOMADARSAN MOHANTY
73	979/2023 RSA/458/2015	NIRMAL SAHOO@NIRMAL KU.SAHOO-MP	M/S.AMIT PR.BOSE
74	980/2023 RSA/389/2003	BHAJAHARI ROUT-MP	MR.J.K.MISHRA
75	981/2023 RSA/389/2003	BHAJAHARI ROUT-MP	MR.J.K.MISHRA
76	982/2023 RSA/389/2003	BHAJAHARI ROUT-MP	BIDYADHAR PRADHAN
77	1022/2023 CMP/1058/2023	GAJANAN HARIJAN-MP	DWARIKA PRASAD MOHANTY
78	1023/2023 CMP/1060/2023	AKSHAYA KUMAR BISWAL-MP	PRAFULLA KUMAR BISWAL
79	1024/2023 CMP/1061/2023	KANHU CHARAN MOHAPATRA-MP	TUSAR KUMAR MISHRA
80	1025/2023 CMP/1063/2023	SUBAL KISHORE MOHANTY-MP	SAMVIT MOHANTY
81	1026/2023 CMP/678/2021	BASUDEV AUTO MAHASANGHA-MP	ANAMA CHARAN PANDA
82	1027/2023 CMP/1064/2023	SUSANTA NAG-MP	SOUMYA RANJAN DAS
83	1028/2023 CMP/1065/2023	SUKRU BHOI-MP	AMIT PRASAD BOSE
84	1029/2023 CMP/1066/2023	BANA NAIK-MP	BISWARANJAN MAHARATHA
85	1030/2023 CMP/1067/2023	KANDALU KRISHNAMURTY PATRO-MP	DHANANJAYA MUND
86	1031/2023 CMP/1068/2023	GURVA SOREN-MP	DWARIKA PRASAD MOHANTY
87	1032/2023 CMP/1069/2023	KHIROD CH. JENA-MP	BIBEKANANDA BHUYAN
88	1033/2023 CMP/68/2023	NALINI BAGH-MP	AMITABH PRADHAN
89	1034/2023	UDAYA NARAYAN TRIPATHY-MP	SATYA SIVA SUNDAR MOHANTY

90	CMP/1070/2023 1035/2023 CMP/1071/2023	SUBASH CHANDRA MUND-MP	PRABODHA CHANDRA NAYAK
91	1192/2023 BLAPL/8564/2023	ARJUN YADAV-MP	
92	1193/2023 BLAPL/5763/2023	MANOJ KUMAR NANDA-MP	BIJAYA KUMAR BEHERA (1)
93	1194/2023 BLAPL/1101/2023	SANKAR DAKUA-MP	
94	1195/2023 BLAPL/9085/2023	PRASANNAJIT @ PRASANJIT SAHOO-MP	PRAVASH CHANDRA JENA
95	1564/2023 MACA/861/2023	PREMALATA MALIK-MP	PRADEEP KUMAR MISHRA
96	1565/2023 MACA/862/2023	THE D.M., M/S. NATIONAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
97	1566/2023 MACA/732/2023	THE B.M., CHOLAMANDALAM MS G.I.CO. LTD.-MP	ADAM ALI KHAN
98	1567/2023 MACA/863/2023	THE NEW INDIA ASSURANCE CO. LTD.-MP	ADAM ALI KHAN
99	1568/2023 MACA/864/2023	THE DIVL. MANAGER, M/S. UNITED INDIA INSURANCE CO.	SANTOSH KUMAR MOHANTY
100	1569/2023 MACA/864/2023	THE DIVL. MANAGER, M/S. UNITED INDIA INSURANCE CO.	SANTOSH KUMAR MOHANTY
101	1570/2023 MACA/865/2023	SANJUKTA KUMARI SAHU-MP	TUSAR KUMAR MISHRA
102	1571/2023 MACA/865/2023	SANJUKTA KUMARI SAHU-MP	TUSAR KUMAR MISHRA
103	1572/2023 MACA/810/2023	D.M., NEW INDIA ASSURANCE CO.LTD.-MP	SOMNATH ROY
104	1646/2023 ABLAPL/5586/2023	UTTAM KHUNTIA-MP	
105	1647/2023 ABLAPL/6708/2023	UTTAM KUMAR KHUNTIA-MP	
106	1648/2023 ABLAPL/6706/2023	UTTAM KUMAR KHUNTIA-MP	
107	1649/2023 ABLAPL/19896/2017	K.LINGARAJ PATRA-MP	
108	1650/2023 ABLAPL/5957/2023	MOKIM ALLI @ MIAN-MP	
109	1651/2023 ABLAPL/7317/2023	ABINASH PRADHAN @ DIPU-MP	
110	1652/2023 ABLAPL/2836/2023	BHIMASEN PARIDA@BHIMA PARIDA-MP	
111	1653/2023 ABLAPL/2834/2023	DHUSA PARIDA @ DUSASAN PARIDA-MP	
112	1654/2023 ABLAPL/4095/2023	MANGU RAO-MP	
113	1655/2023 ABLAPL/6515/2023	JAHIRA PARWEEN @ RANI-MP	
114	1656/2023 ABLAPL/4300/2023	KRISHNA CHANDRA PANDA-MP	TIRTH KUMAR SAHU
115	1657/2023 ABLAPL/7457/2023	LIPI DEHURY @ DEHURI-MP	
116	1658/2023 ABLAPL/4062/2023	SANJIT SAMAL-MP	
117	1659/2023 ABLAPL/13085/2021	JOGESH CHANDRA BHESRA-MP	
118	1660/2023 ABLAPL/6273/2023	SANTOSH KUMAR @ MANU PATTANAIK-MP	DEBENDRA NARANAYAN PATTNAIK
119	1661/2023 ABLAPL/6317/2023	HIMANSHU SEKHAR MOHANTY-MP	
120	2170/2023 CRLA/669/2012	SURESH NAIK-MP	M/S.ABHAYA KU.SHARMA

121	2171/2023 CRLA/941/2023	SUNIL GAUDA-MP	NRUSINGHA NANDA MOHAPATRA
122	2172/2023 CRLA/391/2014	DHADI SAHU@PRAMOD SA-MP	M/S.B.K.GHADEI
123	2173/2023 CRLA/1011/2023	WILLAM SORENG-MP	BISWARANJAN DALAI
124	2174/2023 CRLA/1011/2023	WILLAM SORENG-MP	BISWARANJAN DALAI
125	2175/2023 CRLA/1011/2023	WILLAM SORENG-MP	BISWARANJAN DALAI
126	2176/2023 CRLA/392/2018	SANATAN SAHOO-MP	GHANASHYAM MUDULI, ARUN KU. DAS
127	2177/2023 CRLA/624/2021	BIRABARA PANDA-MP	BALARAM NAYAK
128	2178/2023 CRLA/447/2012	FAYAZ ALI-MP	M/S.SANTOSH K.MUND
129	2179/2023 CRLA/277/2018	LALIT@PILA KHADIA-MP	M/S.ARABINDA TRIPATHY
130	2180/2023 CRLA/260/2020	RAJU KUMAR KUSHWA-MP	BIJAY KUMAR MOHANTY
131	2181/2023 CRLA/260/2020	RAJU KUMAR KUSHWA-MP	BIJAY KUMAR MOHANTY
132	2182/2023 CRLA/1014/2023	TARASANKAR SAHU @ TULU-MP	NIRANJAN LENKA
133	2183/2023 CRLA/1014/2023	TARASANKAR SAHU @ TULU-MP	NIRANJAN LENKA
134	2184/2023 CRLA/797/2023	CHITTARANJAN BEHERA-MP	TUSAR KUMAR MISHRA
135	2185/2023 CRLA/1016/2023	HARI SHANKAR NAI-MP	HEMANT KUMAR MUND
136	2186/2023 CRLA/1015/2023	BULU @ SUBASH BEHERA-MP	MANAS KUMAR CHAND
137	2187/2023 CRLA/1016/2023	HARI SHANKAR NAI-MP	HEMANT KUMAR MUND
138	2188/2023 CRLA/1015/2023	BULU @ SUBASH BEHERA-MP	MANAS KUMAR CHAND
139	2189/2023 CRLA/1015/2023	BULU @ SUBASH BEHERA-MP	MANAS KUMAR CHAND
140	2190/2023 CRLA/629/2022	FUNU@JOGESWAR@JOGESWAR MEHER-MP	ANIRUDHA DAS
141	2191/2023 CRLA/1017/2023	SUKRASEN DIGAL-MP	AMULYA RATNA PANDA
142	2192/2023 CRLA/1017/2023	SUKRASEN DIGAL-MP	AMULYA RATNA PANDA
143	2193/2023 CRLA/1018/2023	TUNIA BEHERA-MP	MANORANJAN MUDULI
144	2194/2023 CRLA/1019/2023	SAROJ KUMAR DAS-MP	DEBA PRASAD DAS
145	2195/2023 CRLA/1019/2023	SAROJ KUMAR DAS-MP	DEBA PRASAD DAS
146	2881/2023 CRLMC/3736/2023	NARAYAN NAIK-MP	
147	2882/2023 CRLMC/4172/2023	ASWANI KUMAR PATTANAIAK-MP	BIJAYA KUMAR BEHERA 1
148	2883/2023 CRLMC/3567/2023	SK.MOIUDDIN@MAINA-MP	
149	2884/2023 CRLMC/740/2023	MAMATA MOHANTY-MP	SANJIB KUMAR BHANJADEO
150	2885/2023 CRLMC/4178/2023	CHINMAYA SWAIN-MP	BALARAM NAYAK
151	2886/2023 CRLMC/4115/2023	BHASKAR CHANDRA MUDULI-MP	RAMA CHANDRA MOHANTY
152	2887/2023	PRATIMA DALAI-MP	HEMANT KUMAR MUND



153	CRLMC/4180/2023 2888/2023	ANUPAMA BISWAL-MP	DIPTIRANJAN MOHAPATRA
154	CRLMC/4182/2023 2889/2023	DHYAN FOUNDATION-MP	NILAMADHABA ROUT
155	CRLMC/4185/2023 2890/2023	DHYAN FOUNDATION-MP	NILAMADHABA ROUT
156	CRLMC/4187/2023 2891/2023	CHINMAYA RANJAN NATH-MP	BIDESH RANJAN BEHERA
157	CRLMC/4189/2023 2892/2023	DHYAN FOUNDATION-MP	NILAMADHABA ROUT
158	CRLMC/4190/2023 2893/2023	DHYAN FOUNDATION, NEW DELHI-MP	NILAMADHABA ROUT
159	CRLMC/4191/2023 2894/2023	DHYAN FOUNDATION, NEW DELHI-MP	NILAMADHABA ROUT
160	CRLMC/4193/2023 2895/2023	DHYAN FOUNDATION-MP	NILAMADHABA ROUT
161	CRLMC/4192/2023 2896/2023	DHYAN FOUNDATION, NEW DELHI-MP	NILAMADHABA ROUT
162	CRLMC/4194/2023 2897/2023	DHYAN FOUNDATION, NEW DELHI-MP	NILAMADHABA ROUT
163	CRLMC/4195/2023 2898/2023	PURNA CHANDRA SWAIN-MP	BISHNU PRASAD PRADHAN
164	CRLMC/4167/2023 2899/2023	RASHMIPRAVA PARIDA-MP	DEBASIS SARANGI
165	CRLMC/4196/2023 2900/2023	PRAVATI BIRA-MP	PABITRA KUMAR NAYAK
166	CRLMC/4197/2023 2901/2023	AJAYA KUMAR NAIK @ AJAYA NAIK-MP	BIPLAB KUMAR DASH
167	CRLMC/4199/2023 2902/2023	SANJAYA NAHAK @ SANJAYA KUMAR NAHAK-MP	SANJIB KUMAR BHANJADEO
168	CRLMC/4202/2023 2903/2023	AMIT KUMAR SHARMA-MP	BIJAYA KUMAR RAGADA
169	CRLMC/4203/2023 2904/2023	SANJEEB KUMAR PRADHAN-MP	SUBIR PALIT
170	CRLMC/4205/2023 2905/2023	PUJA BHOI@ PARBAT-MP	SEPHALEE DAS
171	CRLMC/4207/2023 6189/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
172	WA/1780/2022 6190/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
173	WA/1780/2022 6191/2023	STATE OF ODISHA-MP	Y.S.P BABU,A.G.A
174	WA/2284/2023 6192/2023	STATE OF ODISHA-MP	Y.S.P BABU,A.G.A
175	WA/2284/2023 6193/2023	STATE OF ODISHA-MP	Y.S.P BABU,A.G.A
176	WA/2284/2023 6194/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A
177	WA/2283/2023 6195/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A
178	WA/2283/2023 6196/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A
179	WA/2283/2023 6197/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
180	WA/2285/2023 6198/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
181	WA/2285/2023 6199/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
182	WA/2285/2023 6200/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
183	WA/2286/2023 6201/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
	WA/2286/2023		

184	6202/2023 WA/2286/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
185	6203/2023 WA/2287/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
186	6204/2023 WA/2287/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
187	6205/2023 WA/2287/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
188	6206/2023 WA/1342/2023	DR. JITENDRA K. PANDA-MP	SAMEER KUMAR DAS
189	6207/2023 WA/2288/2023	STATE OF ODISHA-MP	SUKUMAR GHOSH,A.G.A
190	6208/2023 WA/2288/2023	STATE OF ODISHA-MP	SUKUMAR GHOSH,A.G.A
191	6209/2023 WA/2288/2023	STATE OF ODISHA-MP	SUKUMAR GHOSH,A.G.A
192	6210/2023 WA/2289/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
193	6211/2023 WA/2289/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
194	6212/2023 WA/2289/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
195	6213/2023 WA/2290/2023	ODISHA PUBLIC SERVICE COMMISSION-MP	PRADIPTA KUMAR MOHANTY
196	6214/2023 WA/2290/2023	ODISHA PUBLIC SERVICE COMMISSION-MP	PRADIPTA KUMAR MOHANTY
197	6215/2023 WA/472/2020	ODISHA LIFT IRRIGATION CORPORATION LTD.-MP	ASHOK KUMAR PANIGRAHI
198	6216/2023 WA/2291/2023	STATE OF ORISSA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
199	6217/2023 WA/2291/2023	STATE OF ORISSA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
200	6218/2023 WA/2291/2023	STATE OF ORISSA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
201	6219/2023 WA/2292/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
202	6220/2023 WA/2292/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
203	6221/2023 WA/2292/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
204	6222/2023 WA/1699/2022	JAYANTI KUMARI MISHRA-MP	RAMDAS ACHARY
205	6223/2023 WA/2293/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
206	6224/2023 WA/2293/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
207	6225/2023 WA/2293/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
208	6226/2023 WA/1525/2022	DR. URMIMALA PRADHAN-MP	DR. JITENDRA KUMAR LENKA
209	6227/2023 WA/2294/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
210	6228/2023 WA/2294/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
211	6229/2023 WA/2294/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
212	6230/2023 WA/2295/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
213	6231/2023 WA/2295/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
214	6232/2023 WA/2295/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
215	6233/2023	UMESH PRASAD SHIAL-MP	GYANA RANJAN SETHI

216	WA/2296/2023 6234/2023	CHANDRAKANTA NANDA-MP	RAMAKANTA SARANGI
217	WA/2225/2023 6235/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
218	WA/2297/2023 6236/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
219	WA/2297/2023 6237/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
220	WA/2297/2023 6238/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
221	WA/2298/2023 6239/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
222	WA/2298/2023 14348/2023	M/S. NILACHAL REFRACTORIES LTD., DHENKANAL-MP	SOUMYA MISHRA
223	WP(C)/22202/2023 14349/2023	RADHA MOHAN PANIGRAHI-MP	KANANBALA ROY CHOUDHURY
224	WP(C)/29804/2023 14350/2023	BIJAY KUMAR SAHOO-MP	SATYAJIT MOHAPATRA
225	WP(C)/29805/2023 14351/2023	BALARAM PANIGRAHI-MP	KANANBALA ROY CHOUDHURY
226	WP(C)/29806/2023 14352/2023	SANGHAMITRA PANDA-MP	TUSHAR KANTI SATAPATHY
227	WP(C)/29807/2023 14353/2023	SANJAYA KUMAR PANDA-MP	GYANENDRA KUMAR TRIPATHY
228	WP(C)/29814/2023 14354/2023	M/S. SUDHIR SINGH EDUCATIONAL AND CHARITABLE TRUST, Bhubaneswar-MP	CHITRASEN PARIDA
229	WP(C)/29811/2023 14355/2023	KAMADEV JENA-MP	
230	WP(C)/10603/2023 14356/2023	BIJAYA KUMAR MISHRA-MP	
231	WP(C)/10600/2023 14357/2023	PREMANANDA SAMANTARAY-MP	
232	WP(C)/10602/2023 14358/2023	PREMIER POLYPIPE, CUTTACK-MP	
233	WP(C)/26330/2023 14359/2023	KALIBIHAR UNNAYAN PARISHAD, KHANNAGAR-MP	BASUDEV PUJARI
234	WP(C)/29818/2023 14361/2023	PRASANTA KUMAR JENA-MP	ARJUNA CHARANA BEHERA
235	WP(C)/29820/2023 14362/2023	RITANJALI SAHU-MP	SAILABALA JENA
236	WP(C)/29823/2023 14363/2023	M/S. R.K.FOOD INDUSTRIES, CUTTACK-MP	CHITRASEN PARIDA
237	WP(C)/29824/2023 14364/2023	MAMATA SETHI-MP	SUKANTA KUMAR MISHRA
238	WP(C)/29829/2023 14365/2023	M/S. R.K.FOOD INDUSTRIES, CUTTACK-MP	CHITRASEN PARIDA
239	WP(C)/29824/2023 14366/2023	M/S. R.K.FOOD INDUSTRIES, CUTTACK-MP	CHITRASEN PARIDA
240	WP(C)/29827/2023 14367/2023	M/S. R.K.FOOD INDUSTRIES, CUTTACK-MP	CHITRASEN PARIDA
241	WP(C)/29827/2023 14368/2023	M/S. R.K.FOOD INDUSTRIES, CUTTACK-MP	CHITRASEN PARIDA
242	WP(C)/29832/2023 14369/2023	M/S. R.K.FOOD INDUSTRIES, CUTTACK-MP	CHITRASEN PARIDA
243	WP(C)/29832/2023 14370/2023	RAJ KISHORE MAJHI-MP	PRASANNA KUMAR MISHRA
244	WP(C)/29834/2023 14371/2023	M/S. R.K.FOOD INDUSTRIES, CUTTACK-MP	CHITRASEN PARIDA
245	WP(C)/29839/2023 14372/2023	MANOJ BEHERA-MP	JAGAMOHAN PATTANAIAK
246	WP(C)/29843/2023 14373/2023	M/S. R.K.FOOD INDUSTRIES, CUTTACK-MP	CHITRASEN PARIDA
246	WP(C)/29843/2023 14373/2023	M/S. R.K.FOOD INDUSTRIES, CUTTACK-MP	CHITRASEN PARIDA

247	14374/2023 WP(C)/28186/2023	ABHILASH PUROHIT-MP	SATYA PRAKASH NATH
248	14375/2023 WP(C)/24856/2023	SANDEEP KUMAR JENA-MP	
249	14376/2023 WP(C)/29848/2023	DEEPAK DAS-MP	RABI NARAYAN PANDA
250	14377/2023 WP(C)/29849/2023	SANJUKTA MAHARANA-MP	AMIT PRASAD BOSE
251	14378/2023 WP(C)/29851/2023	GANESHA PRASAD SAHU-MP	RAJJEET ROY
252	14379/2023 WP(C)/21988/2023	PRAKASH KUMAR PANDA-MP	MANMAYA KUMAR DASH
253	14380/2023 WP(C)/29853/2023	SAMIR RANJAN PARIDA-MP	AMIT PRASAD BOSE
254	14381/2023 WP(C)/29850/2023	DR. ABHISEK UPADHYAY-MP	IN PERSON
255	14382/2023 WP(C)/29803/2023	SUMITRA HEMBRAM-MP	NIRANJAN SINGH (1)
256	14383/2023 WP(C)/29687/2023	M/S. J.B. CONSTRUCTION AND SERVICES, CUTTACK-MP	SUBASH CHANDRA SAHOO
257	14384/2023 WP(C)/16902/2021	SARAT KU. SAHOO-MP	ARUN KUMAR PATRA
258	14385/2023 WP(C)/29864/2023	SANOSH KUMAR PRADHAN-MP	PRANAB KUMAR PASAYAT
259	14386/2023 WP(C)/29863/2023	BINODINI INFRASTRUCTURE PVT. LTD., KALAHANDI-MP	GAYATRI PATRA
260	14387/2023 WP(C)/29855/2023	UNION OF INDIA-MP	PRABHU PRASANNA BEHERA,C.G.C
261	14388/2023 WP(C)/6207/2023	SATYANARAYAN SWAIN-MP	BAIDHAR SAHOO
262	14389/2023 WP(C)/28044/2023	TOBHA NAYAK-MP	TUKUNA KUMAR MISHRA
263	14390/2023 WP(C)/16196/2023	M/S SHRI KRUPALU STEEL AND CASTING, JAJPUR-MP	LALIT KUMAR MAHARANA
264	14391/2023 WP(C)/29867/2023	RANJAN KUMAR SINGH-MP	BADRI NARAYAN PANDA
265	14392/2023 WP(C)/19394/2023	SHRI GOPINATH JEW AND MAHAPURUSHA ACHYUTANAN	SIR MANDIR NIRMAN SAHAJOGA COMMITTEE, CUTTACK
266	14393/2023 WP(C)/26010/2023	SATYABAN SAHU-MP	SURYAKANTA DASH
267	14394/2023 WP(C)/29868/2023	PRASANT KUMAR ROUTH-MP	RAJJEET ROY
268	14395/2023 WP(C)/29870/2023	ABHISEK MISHRA-MP	MANOJ KUMAR MOHANTY
269	14396/2023 WP(C)/29496/2023	LINGARAJ INSTITUTE OF MEDICAL SCIENCE, GANJAM-MP	
270	14397/2023 WP(C)/29498/2023	UNITY INSTITUTE OF PARAMEDICAL SCIENCE AND RESEARCH, KHURDA-MP	
271	14398/2023 WP(C)/29875/2023	M/S LAXMI BUILDERS AND DEVELOPERS PVT. LTD., BBSR	SURANTA KUMAR DASH
272	14399/2023 WP(C)/29876/2023	M/S. SANJAY KUMAR BEHERA, PURI-MP	ABHISEK DAS
273	14400/2023 WP(C)/24672/2023	BINOD KUMAR MAHARANA-MP	
274	14401/2023 WP(C)/26739/2020	LASABAN MALLICK-MP	SAMIR KUMAR MISHRA
275	14403/2023 WP(C)/29879/2023	KUNI BRAHMA-MP	ASIS KUMAR MAHANA
276	14404/2023 WP(C)/457/2023	PURNA CHANDRA BEHERA-MP	
277	14405/2023 WP(C)/27788/2023	DEEPAK KUMAR PATRA-MP	KRISHNA CHANDRA SAHU
278	14406/2023	GOPAL CHANDRA PRADHAN-MP	ANAM CHARAN PANDA

279	WP(C)/29881/2023 14407/2023	SASMITA SAMAL-MP	SIBANARAYAN BISWAL
280	WP(C)/29884/2023 14408/2023	NABAGHANA SAMAL-MP	RAJJEET ROY
281	WP(C)/29885/2023 14409/2023	JITENDRIYA KUMAR BHANJA-MP	PRASHANTA KUMAR NAYAK
282	WP(C)/29886/2023 14410/2023	PRABASINI PANDA-MP	DURGESH NARAYAN RATH
283	WP(C)/15372/2023 14411/2023	NARAYAN BEHERA @ PAGAL-MP	ASMIYA RANJAN MAJHI
284	WP(C)/28310/2023 14412/2023	PRAKASH KUMAR DAS-MP	SUDHANSHU SEKHAR PRATAP
285	WP(C)/3722/2023 14413/2023	NIMAI CHARAN BEHERA-MP	UMESH CHANDRA MOHANTY
286	WP(C)/29888/2023 14414/2023	SUDARSAN SADANGI-MP	UMESH CHANDRA MOHANTY
287	WP(C)/29890/2023 14415/2023	M/S JAY SRI RAM FABRICATION, KHORDHA-MP	
288	WP(C)/20066/2023 14416/2023	PREMLAL NAIK-MP	SASWATI MOHAPATRA
289	WP(C)/18030/2023 14417/2023	RENUPRAVA DEI-MP	AVIJIT PATNAIK
290	WP(C)/12050/2014 14418/2023	SK. MUKTAR-MP	SUKANTA KUMAR NAYAK
291	WP(C)/29898/2023 14419/2023	GANESH CHANDRA PRUSTY-MP	
292	WP(C)/10090/2021 14420/2023	HADU KAUDI-MP	M/S.UPENDRA KUMAR SAMAL
293	WP(C)/3017/2018 14421/2023	JUGAL KISHOR TANDI-MP	M/S.UPENDRA KUMAR SAMAL
294	WP(C)/10220/2018 14422/2023	PRADEEP KUMAR NAYAK-MP	SUKANTA KUMAR NAYAK
295	WP(C)/29900/2023 14423/2023	SAMERENDRA KUMAR MOHAPATRA-MP	
296	WP(C)/11877/2023 14424/2023	KSHETRAMOHAN BEHERA-MP	M/S.MANOJ KUMAR MOHANTY 2
297	WP(C)/20562/2017 14425/2023	DEBARAJ MAHARANA-MP	
298	WP(C)/27458/2023 14426/2023	ANUP KUMAR JOSHI-MP	JAGABANDHU SAHU
299	WP(C)/29905/2023 14427/2023	RUDRANI MISHRA-MP	ASISH KUMAR RAY
300	WP(C)/20372/2023 14428/2023	CHINMAYEE SAHOO-MP	BISWABIHARI MOHANTY
301	WP(C)/29908/2023 14429/2023	UTTARESWARI THAKURANI BIJE, JAGATSINGHPUR-MP	SHYAM SUNDAR TRIPATHY
302	WP(C)/28270/2023 14430/2023	ABHIRAM SAHOO-MP	DIPTIRANJAN MOHAPATRA
303	WP(C)/29921/2023 14431/2023	NAMITA KISAN-MP	SUSHANTA KUMAR PRADHAN
304	WP(C)/29924/2023 14432/2023	SANTOSH SASMAL-MP	SUKANTA KUMAR DALAI
305	WP(C)/29923/2023 14433/2023	GOPAL CHANDRA PADHAN-MP	SUSHANTA KUMAR PRADHAN
306	WP(C)/29926/2023 14434/2023	MOHAN NAIK-MP	SUSHANTA KUMAR PRADHAN
307	WP(C)/29928/2023 14435/2023	STEEL AUTHORITY OF INDIA LTD., SUNDARGARH-MP	H.M.DHAL
308	WP(C)/29927/2023 14436/2023	ANIL KUMAR BARIK-MP	SUSHANTA KUMAR PRADHAN
309	WP(C)/29930/2023 14437/2023	KULAMANI BEHERA-MP	AJIT KUMAR TRIPATHY
	WP(C)/16389/2023		

310	14438/2023 WP(C)/24114/2012	JOGESWAR NAIK-MP	M/S.B.SAHOO
311	14439/2023 WP(C)/29937/2023	SIBA SANKAR BIHARY-MP	ARUN KUMAR ACHARYA
312	14440/2023 WP(C)/29939/2023	SUJATA SAHOO-MP	KUNAL KUMAR SWAIN
313	14441/2023 WP(C)/29941/2023	ANUPAMA PATTANAIAK-MP	KANANBALA ROY CHOUDHURY
314	14442/2023 WP(C)/29943/2023	SANTOSH KUMAR BHUYAN-MP	BAIDHAR SAHOO
315	14443/2023 WP(C)/29948/2023	M/S RAJESH KUMAR SWAIN, JAGATSINGHPUR-MP	ANJAN KUMAR JENA
316	14444/2023 WP(C)/29947/2023	DHANESWAR TARAI-MP	AMITAV DAS
317	14445/2023 WP(C)/31077/2022	NARASINGHA PASAYAT-MP	
318	14446/2023 WP(C)/29952/2023	DEBADATTA PARDIA-MP	MANOJ KUMAR MOHANTY
319	14447/2023 WP(C)/29954/2023	UNITED FRIENDS BUILDERS (P) LTD. CUTTACK-MP	SUSANTA KUMAR BARAL
320	14448/2023 WP(C)/29955/2023	SEK ANARUL @ SK ANWAR-MP	RAMESH KUMAR SAHU
321	14449/2023 WP(C)/29961/2023	SUBHRANSU SEKHAR PADHI-MP	SAIBRATA RATH
322	14450/2023 WP(C)/29960/2023	M/S SAI VAISHNAVI ENTERPRISES, KORAPUT-MP	PRATIK DASH
323	14451/2023 WP(C)/29962/2023	SAKETI VENKATA RAO-MP	SOUBHAGYA KUMAR DASH
324	14452/2023 WP(C)/29963/2023	JAGANNATH DALEI-MP	ASHOK DAS
325	14453/2023 WP(C)/19013/2023	MOTHER COLLEGE OF NURSINGH, JAJPUR-MP	GOPAL PRASAD JENA
326	14454/2023 WP(C)/29964/2023	HIRANYA KUMAR SAMAL-MP	RAJIB RATH
327	14455/2023 WP(C)/41746/2021	BANABASH SAHU-MP	DILIP KUMAR SAHU
328	14456/2023 WP(C)/29970/2023	SWAPNAMAYEE SWAIN-MP	SOUMENDRA PATTANAIAK
329	14457/2023 WP(C)/14177/2023	SITA SAHOO-MP	
330	14458/2023 WP(C)/24607/2023	DR. KSHIRABDHI TANAYA MUNDA-MP	SUSANTA KUMAR MISHRA
331	14460/2023 WP(C)/29973/2023	DR. R.PADMINI RANI-MP	UPENDRA KUMAR SAMAL
332	14461/2023 WP(C)/29980/2023	OMM SUPPORT SERVICES, BALASORE-MP	GOPINATH MISHRA
333	14462/2023 WP(C)/29976/2023	M/S. SUDARSHAN PRADHAN-MP	KSHIROD KUMAR SAHOO
334	14463/2023 WP(C)/14284/2015	DIRECTOR OF PORTS and INLAND WATER TRANSPORT PARIBAHAN BHAWAN-MP	
335	14464/2023 WP(C)/9098/2016	ABHISEK DAS-MP	M/S.ALOK KUMAR MOHAPATRA
336	14465/2023 WP(C)/29982/2023	M/S. BIJAY KUMAR BISWAL, KHURDA-MP	MADHAB LAL AGARWAL
337	14466/2023 WP(C)/29983/2023	DEVADUTTA KATA-MP	BIKRAM CHANDRA GHADEI
338	14467/2023 WP(C)/29984/2023	KRUSHNA CHANDRA PADHAN-MP	SAROJ KUMAR MISHRA
339	14468/2023 WP(C)/29986/2023	SUBASH NAYAK-MP	BIKRAM CHANDRA GHADEI
340	14469/2023 WP(C)/29744/2023	PRATAP KUMAR SWAIN-MP	RAMAKANTA SARANGI
341	14470/2023	SHRI GOPINATH JEW AND MAHAPURUSHA ACHYUTANANDASIR MAS	DIR NIRMAN SAHAJOGA COMMITTEE, CUTTACK

342	WP(C)/19394/2023 14471/2023	PRIYANKA BAG-MP	SANJIB KUMAR BHANJADEO
343	WP(C)/29991/2023 14472/2023	MHALAXMI WEAVERS C.S. L.T.D., SONEPUR-MP	KSHIROD KUMAR SAHOO
344	WP(C)/9889/2023 14473/2023	SANJUKTA RATH-MP	KSHIROD KUMAR SAHOO
345	WP(C)/23603/2023 14474/2023	M/S. KEDAR NATH BEHERA-MP	KSHIROD KUMAR SAHOO
346	WP(C)/29987/2023 14475/2023	GADADHAR PANDA-MP	
347	WP(C)/7001/2023 14476/2023	SAPTAGIRI REAL ESTATE PVT. LTD., GANJAM-MP	S.J.BISWAL
348	WP(C)/30009/2023 14477/2023	BASUMATI SAGARIA-MP	CHANDAN SAMANTARAY
349	WP(C)/30016/2023 14478/2023	UNION OF INDIA-MP	PRASANNA KUMAR PARHI
350	WP(C)/30018/2023 14479/2023	UNION OF INDIA-MP	PRASANNA KUMAR PARHI
351	WP(C)/30018/2023 14480/2023	TRAILOKYA NAYAK-MP	BIPLABA P.B. BAHALI
352	WP(C)/30020/2023 14481/2023	M/S. MAA MANGALA WOOD HOUSE, JAGATSINGHPUR-MP	DEEPA MAHAPATRA
353	WP(C)/30021/2023 14482/2023	BAIDYANATH BASKEY-MP	MANORANJAN MISHRA
	WP(C)/30022/2023		

**ORISSA HIGH COURT**

**FILING REPORT AS ON :11/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		ASWATHY, I.A.S		//
126	CONTC/0006788/2023	NARASINGH NAYAK, RTD. ASST. ENGNR. (P.H.)	GOPAL KRISHNA BEHERA	//
		VS	VS	0
		G. MATHI VATHANAN, IAS		//
127	CONTC/0006789/2023	PRAKASH CHANDRA GIRI	ADV	//
		VS	VS	0
		DIRECTOR OF HIGHER SECONDARY EDUCATION		//
128	CONTC/0006790/2023	GANGADHAR JENA	ADV	//
		VS	VS	0
		MANOJ KUMAR PADHY, DIRECTOR T.E. AND S.C.E.R.T., BBSR		//
129	CONTC/0006791/2023	NARAYAN PRAHARAJ	GOPAL SINHA	//
		VS	VS	0
		SUSHIL KUMAR LOHANI, IAS		//
130	CONTC/0006792/2023	DUSHASAN NANDA	ADV	//
		VS	VS	0
		PRADEEP KUMAR DASH, DIRECTOR SECONDARY EDUCATION, ODISHA		//
131	CONTC/0006793/2023	RAJANI KANTA JENA	ADV	//
		VS	VS	0
		ARVIND AGRAWAL, I.A.S		//
132	CONTC/0006794/2023	DILLIP KUMAR PRADHAN	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
133	CONTC/0006795/2023	SUSANTA KUMAR JENA	ADV	//
		VS	VS	0
		SASWAT MISHRA, I.A.S		//
134	CONTC/0006796/2023	DIPTYMAYEE MUKHARJEE	BISHNU PRASAD PRADHAN	//
		VS	VS	0
		ARAVIND AGRAWAL, COMMNR. CUM SECY., HIGHER EDUCATION DEPT.		//
135	CONTC/0006797/2023	BISWANATH DAS	ADV	//
		VS	VS	0
		DR. SURESH CHANDRA DALAI, REVENUE DIVISIONAL COMMSSIONER (C.D), CUTTACK		//
136	CONTC/0006798/2023	BALARAM HARIJAN	ADV.	//
		VS	VS	0



**ORISSA HIGH COURT**

**FILING REPORT AS ON :11/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CONTC/0006799/2023	USHA PADHEE, I.A.S. KSHETRAMOHAN SWAIN VS	ADV. VS	// // ()
138	CONTC/0006800/2023	ANANTA KISHORE BEHERA IA AND AS PRINCIPAL ACCOUNTANT GENERAL (A AND E), ODISHA SUSHMA MEHER VS	ADV VS	// // ()
139	CONTC/0006801/2023	RAJIV KUMAR SAHOO,PROJECT ADMINISTRATOR,INTEGRATED TRIBAL DEVELOPMENT AGENCY,NABARANGPUR JEETANJALI PANDA VS	ADV VS	// // ()
140	CONTC/0006802/2023	RAJIV KUMAR SAHOO,PROJECT ADMINISTRATOR,INTEGRATED TRIBAL DEVELOPMENT AGENCY,NABARANGPUR SUMATILATA ROUL VS	ADV VS	// // ()
141	CONTC/0006803/2023	RAJIPALKA RABINDRO,PROJECT ADMINISTRATOR,INTEGRATED TRIBAL DEVELOPMENT AGENCY,KORAPUT SRIMATI MOHANTY VS	ADV VS	// // ()
142	CONTC/0006804/2023	PRAKASH CHANDRA MAJHI, INSPECTOR IN CHARGE, CHANDRASEKHARPUR POLICE STATION, BBSR GAJENDRA NAYAK VS	ADV. VS	// // ()
143	CONTC/0006805/2023	BISWANATH BISWAL, OAS (1) MANOJ KUMAR TRIPATHY VS	ADV VS	// // ()
144	CONTC/0006806/2023	DR. BRUNDHA D, MISSION DIRECTOR, NATIONAL HEALTH MISSION, ODISHA REKHA ROUT VS	ADV. VS	// // ()
145	CONTC/0006807/2023	JYOTI SANKAR SAHU, O.A.S.(S) PAWAN KUMAR JAJODIA VS	GOPABANDHU DASH VS	// // ()
146	CONTC/0006808/2023	DEBADUTTA SARANGI, CHIEF MANAGER CUM AUTHORIZED OFFICER, PUNJAB NATIONAL BANK,/BBSR MAHENDRA NATH KUDADA VS	ADV VS	// // ()
147	CONTC/0006809/2023	ASWATHY S., I.A.S AMARENDRA MOHANTY VS	JAGAJIBAN PRADHAN VS	// // ()
		PROF. SABITA ACHARYA, VICE CHANCELLOR, UTKAL UNIVERSITY, VANI VIHAR, BBSR		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CONTC/0006810/2023	PRAMILA MISHRA VS ARAVIND AGARWAL, I.A.S.	S.K.SAMAL VS	// 0 //
149	CONTC/0006811/2023	SIBA PRASAD DHALASAMANT VS SHASANKA SEKHAR PANDA, EXECUTIVE ENGINEER, MINOR IRRIGATION DIVISION, CUTTACK	ADV VS	// 0 //
150	CONTC/0006812/2023	LALITA KUMBHAR VS AJAYA KUMAR BHALLA, HOME AFFAIRS, UNION OF INDIA	ADV VS	// 0 //
151	CONTC/0006813/2023	PRAMOD PRADHAN VS JYOTI RANJAN MISHRA, DIRECTOR,ELEMENTARY EDU., BBSR	ADV VS	// 0 //
152	CONTC/0006814/2023	MADHABA CHANDRA BEHERA VS AMRIT RUTURAJ, I.A.S.	ADV VS	// 0 //
153	CONTC/0006815/2023	SOMANATH BARIK VS SUSIL KUMAR LOHANI, I.A.S.	DR. JITENDRA KUMAR LENKA VS	// 0 //
154	CONTC/0006816/2023	SOMANATH BARIK VS SUSIL KUMAR LOHANI, I.A.S.	ADV. VS	// 0 //
155	CONTC/0006817/2023	BENUDHAR SAMAL VS S. ASWATHI, I.A.S.	ADV. VS	// 0 //
156	CONTC/0006818/2023	ANIRUDHA MAHALA VS S.ASWATHI, I.A.S.	ADV VS	// 0 //
157	CONTC/0006819/2023	SUJIT KUMAR MAHANTA VS SATYABRATA SAHU, ADDL. CHIEF SECY., TO GOVT. FOREST AND ENVIORNMENT DEPT.	ADV. VS	// 0 //
158	CONTC/0006820/2023	SWARNA PRAVA MOHANTY VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
159	CRLA/0001011/2023	WILLAM SORENG	BISWARANJAN DALAI	RAJGANGPUR /109 /2002

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CRLA/0001012/2023	STATE OF ODISHA JAGABANDHU GOUDA @ JAGU	ARJEET MISHRA	// BOIPARIGUDA /118 /2023
		VS	VS	()
161	CRLA/0001013/2023	STATE OF ODISHA BINOD KUMAR SAHA	ANIRUDHA DAS	// PADAMPUR /154 /2020
		VS	VS	()
162	CRLA/0001014/2023	STATE OF ODISHA TARASANKAR SAHU @ TULU	NIRANJAN LENKA	// MURUDA /51 /2022
		VS	VS	()
163	CRLA/0001015/2023	STATE OF ODISHA BULU @ SUBASH BEHERA	MANAS KUMAR CHAND	// AINTHAPALI /18 /2011
		VS	VS	()
164	CRLA/0001016/2023	STATE OF ODISHA HARI SHANKAR NAI	HEMANT KUMAR MUND	// SAMBALPUR VIGILANCE /13 /2006
		VS	VS	()
165	CRLA/0001017/2023	STATE OF ODISHA(VIG.) SUKRASEN DIGAL	AMULYA RATNA PANDA	// / /0
		VS	VS	()
166	CRLA/0001018/2023	STATE OF ODISHA TUNIA BEHERA	MANORANJAN MUDULI	// KISSANNAGAR PS /80 /2017
		VS	VS	()
167	CRLA/0001019/2023	STATE OF ODISHA SAROJ KUMAR DAS	DEBA PRASAD DAS	// CUTTACK VIGILANCE /19 /2017
		VS	VS	()
168	CRLMA/0000362/2023	STATE OF ODISHA(VIG.) JOHAN DIGAL	AMIYA KUMAR TARAI	// PHIRINGIA /138 /2015
		VS	VS	()
169	CRLMA/0000363/2023	STATE OF ORISSA MRUTYUNJAY @ NUATAN KUMAR NAYAK	ADV	// / /0
		VS	VS	()
170	CRLMA/0000364/2023	STATE OF ODISHA BIJAYA KUMAR JENA	ADV	// / /0
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMA/0000365/2023	STATE OF ODISHA PRADIP KANHAR VS	ADV. VS	// / /0 ()
172	CRLMA/0000366/2023	STATE OF ODISHA SANDEEP KUMAR MOHAPATRA VS	SUMAN MODI VS	// MAHILA P.S.(BBSR) /138 /2022 ()
173	CRLMC/0004170/2023	STATE OF ODISHA BENUDHAR MOHANTY VS	PRANAB RANJAN CHHATOI VS	// KHURDA P.S. /82 /2001 ()
174	CRLMC/0004171/2023	STATE OF ODISHA PRAVAS BEHERA VS	ANUP KUMAR PATTNAIK VS	// KRUSHANANDAPUR /55 /2023 ()
175	CRLMC/0004172/2023	STATE OF ODISHA ASWANI KUMAR PATTANAIK VS	BIJAYA KUMAR BEHERA 1 VS	// MAHILA P.S.(BBSR) /88 /2022 ()
176	CRLMC/0004173/2023	STATE OF ODISHA KARTIKA CHANDRA DAS VS	ASIT KUMAR OTTA VS	// BARIPADA TOWN /255 /2009 ()
177	CRLMC/0004174/2023	STATE OF ODISHA LAXMIDHAR JENA VS	PRIYA RANJAN SINGH VS	// TUMUSINGA /222 /2022 ()
178	CRLMC/0004175/2023	STATE OF ODISHA BIRAJ KUMAR DAS VS	SUSANTA KUMAR DASH VS	// BHUBANESWAR VIGILANCE /37 /2022 ()
179	CRLMC/0004176/2023	STATE OF ODISHA(VIG.) DINABANDHU KHATUA VS	RAJENDRA NARAYAN ROUT VS	// / /0 ()
180	CRLMC/0004177/2023	KUMUDINI PANDA ASHISH KUMAR KHATUA @ ASIS VS	ANUGRAHA NARAYAN SAMANTARAY VS	// TIRTOL /347 /2021 ()
181	CRLMC/0004178/2023	STATE OF ODISHA CHINMAYA SWAIN VS	BALARAM NAYAK VS	// MARKAT NAGAR /42 /2023 ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :11/09/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
182	CRLMC/0004179/2023	BABA@FIROJ KHAN@FIROZ MOHAMMAD VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	LALBAG /260 /2019 () //
183	CRLMC/0004180/2023	PRATIMA DALAI VS STATE OF ODISHA	HEMANT KUMAR MUND VS	KHURDA MODEL /23 /2023 () //
184	CRLMC/0004181/2023	JALIL KHAN VS STATE OF ODISHA	BIJAYA KUMAR PARIDA -2 VS	NAYAGARH /172 /2015 () //
185	CRLMC/0004182/2023	ANUPAMA BISWAL VS STATE OF ODISHA	DIPTIRANJAN MOHAPATRA VS	/ /0 () //
186	CRLMC/0004183/2023	BIRANCHI SWAIN @ SANTOSH VS STATE OF ODISHA	KABIRAJ PRADHAN VS	TANGI (KHURDA) /121 /2015 () //
187	CRLMC/0004184/2023	SONY@NAYEEM BAKHSH VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	TIRTOL /212 /2020 () //
188	CRLMC/0004185/2023	DHYAN FOUNDATION VS STATE OF ORISSA	NILAMADHABA ROUT VS	CHANDUA /64 /2023 () //
189	CRLMC/0004186/2023	JUGALKISHORE SARAF @ RINKU VS STATE OF ODISHA	GYANESWAR SATPATHY VS	MURIBAHAL /184 /2022 () //
190	CRLMC/0004187/2023	DHYAN FOUNDATION VS STATE OF ODISHA	NILAMADHABA ROUT VS	CHANDUA /64 /2023 () //
191	CRLMC/0004188/2023	GAGAN SAHU VS STATE OF ODISHA	DEBENDRA KUMAR DHAR VS	ANGUL TOWN /122 /2000 () //
192	CRLMC/0004189/2023	CHINMAYA RANJAN NATH VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	BOLANGIR TOWN /234 /2019 () //
193	CRLMC/0004190/2023	DHYAN FOUNDATION	NILAMADHABA ROUT	/64 /2023

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
194	CRLMC/0004191/2023	STATE OF ODISHA DHYAN FOUNDATION, NEW DELHI	NILAMADHABA ROUT	// CHANDUA /64 /2023
		VS	VS	()
195	CRLMC/0004192/2023	STATE OF ODISHA DHYAN FOUNDATION	NILAMADHABA ROUT	// CHANDUA /64 /2023
		VS	VS	()
196	CRLMC/0004193/2023	STATE OF ODISHA DHYAN FOUNDATION, NEW DELHI	NILAMADHABA ROUT	// CHANDUA /64 /2023
		VS	VS	()
197	CRLMC/0004194/2023	STATE OF ODISHA DHYAN FOUNDATION, NEW DELHI	NILAMADHABA ROUT	// CHANDUA /64 /2023
		VS	VS	()
198	CRLMC/0004195/2023	STATE OF ODISHA DHYAN FOUNDATION, NEW DELHI	NILAMADHABA ROUT	// CHANDUA /64 /2023
		VS	VS	()
199	CRLMC/0004196/2023	STATE OF ODISHA RASHMIPRAVA PARIDA	DEBASIS SARANGI	// AIRPORT /73 /2023
		VS	VS	()
200	CRLMC/0004197/2023	STATE OF ODISHA PRAVATI BIRA	PABITRA KUMAR NAYAK	// LINGARAJ P.S. /27 /2016
		VS	VS	()
201	CRLMC/0004198/2023	STATE OF ODISHA PRATAP KUMAR ROUT	SEKH ZAKIR HUSSAIN	// GUNUPUR /173 /2020
		VS	VS	()
202	CRLMC/0004199/2023	STATE OF ODISHA AJAYA KUMAR NAIK @ AJAYA NAIK	BIPLAB KUMAR DASH	// RASOL /142 /2021
		VS	VS	()
203	CRLMC/0004200/2023	STATE OF ODISHA SAMIR BADHAI	SAROJ KUMAR MISHRA	// HIRAKUD /237 /2021
		VS	VS	()
204	CRLMC/0004201/2023	STATE OF ODISHA JAGABANDHU ROUT	BIJAY KUMAR BEHERA	// NAYAPALLI P.S. /243 /2016
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	CRLMC/0004202/2023	STATE OF ODISHA SANJAYA NAHAK @ SANJAYA KUMAR NAHAK VS	SANJIB KUMAR BHANJADEO VS	// CHATRAPUR /170 /2023 ()
206	CRLMC/0004203/2023	STATE OF ODISHA AMIT KUMAR SHARMA VS	BIJAYA KUMAR RAGADA VS	// SAMBALPUR TOWN /489 /2022 ()
207	CRLMC/0004204/2023	STATE OF ODISHA MUNA @ PRASANTA KUMAR PRADHAN VS	MANAS KUMAR CHAND VS	// BAGHAMARI /50 /2023 ()
208	CRLMC/0004205/2023	STATE OF ODISHA SANJEEB KUMAR PRADHAN VS	SUBIR PALIT VS	// DEOGARH /273 /2021 ()
209	CRLMC/0004206/2023	STATE OF ODISHA UGRASEN BEHERA VS	SUSIL KUMAR PATNAIK VS	// CHAMPUA /118 /2016 ()
210	CRLMC/0004207/2023	STATE OF ODISHA PUJA BHOI@ PARBAT VS	SEPHALEE DAS VS	// NAUGAON /198 /2022 ()
211	CRLMC/0004208/2023	STATE OF ODISHA PRIYABRATA MOHAPATRA VS	ANUGRAHA NARAYAN SAMANTARAY VS	// DHENKANAL SADAR /13 /2022 ()
212	CRLMP/0001801/2023	STATE OF ODISHA ARUN KUMAR BHUYAN VS	SURAJ KUMAR NAIK VS	// //0 ()
213	CRLMP/0001802/2023	STATE OF ODISHA BIPIN DAS VS	NETRANANDA BISWAL VS	// //0 ()
214	CRLMP/0001803/2023	STATE OF ODISHA CHHAINA DAS @ CHHAEILLI DAS VS	NETRANANDA BISWAL VS	// //0 ()
215	CRLMP/0001804/2023	STATE OF ODISHA BRAHMANANDA TRIPATHY VS	ALOK KUMAR PANDA VS	// //0 ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :11/09/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
216	CRLMP/0001805/2023	RAJMOHAN SWAIN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// () //
217	CRLMP/0001806/2023	SUJATA BHUYAN VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// () //
218	CRLMP/0001807/2023	BASANTA BISWAL VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// () //
219	CRLMP/0001808/2023	MANJU MALLIK VS SUPERINTENDENT OF POLICE, JAGATSINGHPUR	GOPAL KRISHNA NAYAK VS	// () //
220	CRLMP/0001809/2023	DEBASIS BEHERA VS NARMADA SAHOO	ASHOK KUMAR SARANGI VS	// () //
221	CRLMP/0001810/2023	PANKAJINI SARAF VS STATE OF ODISHA	SAMBIT SAMAL VS	// () //
222	CRLMP/0001811/2023	SURENDRA ROUT VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// () //
223	CRLMP/0001812/2023	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	BIKASH KUMAR DASH VS	// () //
224	CRLMP/0001813/2023	RENUBALA SAMANTARAY VS STATE OF ODISHA	BISWARANJAN DALAI VS	// () //
225	CRLMP/0001814/2023	PURNACHANDRA DASH VS STATE OF ODISHA	AUROVINDA MOHANTY VS	// () //
226	CRLMP/0001815/2023	SUKADEV NAYAK VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	// () //
227	CRLMP/0001816/2023	JAGANNATH NAYAK	SANTOSH CHANDRA ATABUDHI	// //



**ORISSA HIGH COURT**

**FILING REPORT AS ON :11/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
228	CRLREV/0000473/2023	TARINI PRASAD MOHANTY	PRANAYA KUMAR DASH	JODA /56 /2017
		VS	VS	()
		STATE OF ODISHA		//
229	CRLREV/0000474/2023	BIRANJAN PATI	ALOK KUMAR DAS	//0
		VS	VS	()
		STATE OF ODISHA		//
230	CRLREV/0000475/2023	M. SHYAM SUNDAR RAO	AMITAV TRIPATHY	//0
		VS	VS	()
		M. ROJA RANI		//
231	CRLREV/0000476/2023	BADAL KUMAR MAHANTA	ARJEET MISHRA	KEONJHAR SADAR /249 /2022
		VS	VS	()
		STATE OF ODISHA		//
232	CRLREV/0000477/2023	ROHIT @ BABU SUNA	DIBYA PRAKASH MISHRA	SAMBALPUR TOWN /236 /2023
		VS	VS	()
		STATE OF ODISHA		//
233	CRLREV/0000478/2023	PURNA CHANDRA SWAIN	BISHNU PRASAD PRADHAN	//0
		VS	VS	()
		SANGRAM KESHARI MOHANTY		//
234	FAO/0000420/2023	MIRA SANA	DEBASISH PATNAIK	//
		VS	VS	()
		UNION OF INDIA		//
235	FAO/0000421/2023	KODAND MAJHI	DEBASISH PATNAIK	//
		VS	VS	()
		UNION OF INDIA		//
236	FAO/0000422/2023	M.C. OF KABI ANANTA BIDYAPITHA, BHAKUDA	MAHENDRA KUMAR SAHOO	//
		VS	VS	()
		STATE OF ODISHA		//
237	FAO/0000423/2023	SNEHALATA ROURAY	BIBEKANANDA BHUYAN	//
		VS	VS	()
		PRADEEP KUMAR SATPATHY		//
238	MACA/0000861/2023	PREMALATA MALIK	PRADEEP KUMAR MISHRA	//
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	MACA/0000862/2023	PABITRA KUMAR SWAIN THE D.M., M/S. NATIONAL INSURANCE CO. LTD. VS ROJALIN SAHOO	PRASANTA KUMAR MAHALI VS	// // 0 //
240	MACA/0000863/2023	THE NEW INDIA ASSURANCE CO. LTD. VS RAJKISHORE PARIDA	ADAM ALI KHAN VS	// 0 //
241	MACA/0000864/2023	THE DIVL. MANAGER, M/S. UNITED INDIA INSURANCE CO. LTD. VS AMIT GURU @ SARANGI	SENTOSH KUMAR MOHANTY VS	// 0 //
242	MACA/0000865/2023	SANJUKTA KUMARI SAHU VS KOTHIA SANTHI SWAROOP	TUSAR KUMAR MISHRA VS	// 0 //
243	MATA/0000306/2023	HARAMANI MOHARANA VS KALANDI MOHARANA	NETRANANDA BISWAL VS	// 0 //
244	MATA/0000307/2023	RUDRA PRATAP LENKA VS RUPALI KALPANA KUSUM	HRUDANANDA MOHAPATRA VS	// 0 //
245	MATA/0000308/2023	SAIPRASAD MAJHI VS KALPANA PARAMANIK	BINDUSAR SUBUDHI VS	// 0 //
246	MATA/0000309/2023	SUCHISMITA RANA VS ARUN KUMAR MOHAPATRA	RAMANI KANTA PATTANAIK VS	// 0 //
247	RPFAM/0000295/2023	DR. HADIBANDHU ROUSTRAY VS PRABHATI ROUSTRAY	SOUBHAGYA KUMAR DASH VS	// 0 //
248	RPFAM/0000296/2023	GOURI KUMARI SAHU @ SAMAL VS DURGA PRASAD SAMAL	SUMAN MODI VS	// 0 //
249	RSA/0000380/2023	RABINDRANATH BISWAS VS BARSHA BISWAS	PRASANTA KUMAR NANDA VS	// 0 //

**ORISSA HIGH COURT****FILING REPORT AS ON :11/09/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
250	RVWPET/0000360/2023	SUJAYA SHANKAR SINGH DEO VS PUSPA KUMARI DEVI	SANTOSH KUMAR SAMANATARY VS	// ()
251	TRP(C)/0000294/2023	SARADA NAHAK VS RAJENDRA NAHAK	AMITAV TRIPATHY VS	// ()
252	TRP(C)/0000295/2023	MANIMA RANI GHOSH VS TARAPADA SENAPATI	BIBHU PRASAD TRIPATHY VS	// ()
253	TRP(C)/0000296/2023	PRASANTI NAYAK VS GAGAN BIHARI JENA	KARUNAKAR NAYAK VS	// ()
254	TRPCRL/0000085/2023	SUMITRA RANI DASH VS SRINIVAS TRIPATHY	RANJAN KUMAR BEHERA VS	//0 ()
255	TRPCRL/0000086/2023	JITENDRA TIWARY VS KIRAN SHARMA	PRAVAT KUMAR NAYAK VS	//0 JUDGE, FAMILY COURT, DHENKANAL(Dhenkanal)
256	TRPCRL/0000087/2023	DAYANIDHI MAHAPATRA VS NIRUPAMA MAHAPATRA	SAYANTAN PANDA VS	//0 ()
257	WA/0002283/2023	STATE OF ODISHA VS BIRANCHI NARAYAN MALLIK	MANOJA KUMAR KHUNTIA, A.G.A VS	// ()
258	WA/0002284/2023	STATE OF ODISHA VS JAYANTA KUMAR TRIPATHY	Y.S.P BABU,A.G.A VS	// ()
259	WA/0002285/2023	STATE OF ODISHA VS MINAKETAN SAHOO	MANOJA KUMAR KHUNTIA,A.G.A VS	// ()
260	WA/0002286/2023	STATE OF ODISHA VS AKSHAYA KUMAR PRADHAN	MANOJA KUMAR KHUNTIA,A.G.A VS	// ()
261	WA/0002287/2023	STATE OF ODISHA	MANOJA KUMAR KHUNTIA,A.G.A	//

**ORISSA HIGH COURT****FILING REPORT AS ON :11/09/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
262	WA/0002288/2023	LAXMIDHAR SAHOO STATE OF ODISHA	SUKUMAR GHOSH,A.G.A	//
		VS	VS	0
263	WA/0002289/2023	DHANESWAR MALLIK STATE OF ODISHA	MANOJA KUMAR KHUNTIA,A.G.A	//
		VS	VS	0
264	WA/0002290/2023	KRUSHNA CHANDRA DELABEHERA ODISHA PUBLIC SERVICE COMMISSION	PRADIPTA KUMAR MOHANTY	//
		VS	VS	0
265	WA/0002291/2023	DR. ABHISHEK UPADHYAY STATE OF ORISSA	MANOJA KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
266	WA/0002292/2023	NAKUL SAHOO STATE OF ODISHA	MANOJA KUMAR KHUNTIA,A.G.A	//
		VS	VS	0
267	WA/0002293/2023	JAYANTI KHUNTIA STATE OF ODISHA	MANOJA KUMAR KHUNTIA,A.G.A	//
		VS	VS	0
268	WA/0002294/2023	BHAJA KRISHNA SAHOO STATE OF ODISHA	MANOJA KUMAR KHUNTIA,A.G.A	//
		VS	VS	0
269	WA/0002295/2023	RABI CHANDRA KATARI STATE OF ODISHA	MANOJA KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
270	WA/0002296/2023	SUJATA BALIARSINGH UMESH PRASAD SHIAL	GYANA RANJAN SETHI	//
		VS	VS	0
271	WA/0002297/2023	STATE OF ODISHA STATE OF ODISHA	RABI NARAYAN MISHRA,A.G.A	//
		VS	VS	0
272	WA/0002298/2023	SULLAVA CHANDRA PATRA STATE OF ODISHA	TARUN PATNAIK, A.S.C.	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :11/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0029804/2023	DEBI PRASAD RANA RADHA MOHAN PANIGRAHI VS	KANANBALA ROY CHOUDHURY VS	// // ()
274	WP(C)/0029805/2023	THE COMMNR. CT AND GST, ODISHA, CUTTACK BIJAY KUMAR SAHOO VS	SATYAJIT MOHAPATRA VS	// // ()
275	WP(C)/0029806/2023	STATE OF ODISHA BALARAM PANIGRAHI VS	KANANBALA ROY CHOUDHURY VS	// // ()
276	WP(C)/0029807/2023	THE COMMNR., CT AND GST, ODISHA SANGHAMITRA PANDA VS	TUSHAR KANTI SATAPATHY VS	// // ()
277	WP(C)/0029808/2023	STATE OF ODISHA DEBANANDA SINGH VS	PANCHANAN PANIGRAHI VS	// // ()
278	WP(C)/0029809/2023	STATE OF ODISHA RAMAKRISHNA NAYAK VS	ACHYUTANANDA PATTANAİK VS	// // ()
279	WP(C)/0029810/2023	STATE OF ODISHA SANA BIBI VS	SATYABRATA DASH VS	// // ()
280	WP(C)/0029811/2023	STATE OF ODISHA M/S. SUDHIR SINGH EDUCATIONAL AND CHARITABLE TRUST VS	CHITRASEN BASRIDA VS	// // ()
281	WP(C)/0029812/2023	CBDT, NEW DELHI SANA BIBI VS	SATYABRATA DASH VS	// // ()
282	WP(C)/0029813/2023	STATE OF ODISHA SANA BIBI VS	SATYABRATA DASH VS	// // ()
283	WP(C)/0029814/2023	STATE OF ODISHA SANJAYA KUMAR PANDA VS	GYANENDRA KUMAR TRIPATHY VS	// // ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :11/09/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
284	WP(C)/0029815/2023	SANA BIBI VS STATE OF ODISHA	SATYABRATA DASH VS	// 0 //
285	WP(C)/0029816/2023	SANA BIBI VS STATE OF ODISHA	SATYABRATA DASH VS	// 0 //
286	WP(C)/0029817/2023	TRINATH SETHY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
287	WP(C)/0029818/2023	KALIBIHAR UNNAYAN PARISHAD, KHANNAGAR VS STATE OF ODISHA	BASUDEV PUJARI VS	// 0 //
288	WP(C)/0029819/2023	RAMASUNDARI DEBI VS STATE OF ODISHA	SAMBIT RATH VS	// 0 //
289	WP(C)/0029820/2023	PRASANTA KUMAR JENA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
290	WP(C)/0029821/2023	JAYAKRUSHNA PANDA VS STATE OF ODISHA	BALARAM BEHERA VS	// 0 //
291	WP(C)/0029822/2023	SANA BIBI VS STATE OF ODISHA	SATYABRATA DASH VS	// 0 //
292	WP(C)/0029823/2023	RITANJALI SAHU VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
293	WP(C)/0029824/2023	M/S. R.K.FOOD INDUSTRIES, CUTTACK VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	CHITRASEN PARIDA VS	// 0 //
294	WP(C)/0029825/2023	CHATURBHUJA SWAIN VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
295	WP(C)/0029826/2023	BEDA BISWAL	SAROJ KU. MISHRA	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0029827/2023	M/S. R.K.FOOD INDUSTRIES, CUTTACK	CHITRASEN PARIDA	//
		VS	VS	0
		CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS		//
297	WP(C)/0029828/2023	SURESH KUMAR SAHU	PREMANANDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0029829/2023	MAMATA SETHI	SUKANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0029830/2023	NIRUPAMA KANUNGO	PREMANANDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0029831/2023	MOHAN MAHANANDA	SUKANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0029832/2023	M/S. R.K.FOOD INDUSTRIES, CUTTACK	CHITRASEN PARIDA	//
		VS	VS	0
		CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS		//
302	WP(C)/0029833/2023	DR. KALI PRASAD DAS	SANJIB SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0029834/2023	RAJ KISHORE MAJHI	PRASANNA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0029835/2023	MITHEI LAL PRADHAN	PRABIR KUMAR RAY	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0029836/2023	SANGEETA PANDA	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0029837/2023	SAROJ KUMAR PATRO	MANAS PATI	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :11/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0029838/2023	STATE OF ODISHA LABANYA KHAMARI VS	SUSHANTA KUMAR MISHRA VS	// // 0
308	WP(C)/0029839/2023	STATE OF ODISHA MANOJ BEHERA VS	JAGAMOHAN PATTANAİK VS	// // 0
309	WP(C)/0029840/2023	STATE OF ODISHA SANGEETA PANDA VS	SUSHANTA KUMAR MISHRA VS	// // 0
310	WP(C)/0029841/2023	STATE OF ODISHA TARUN KUMAR MOHANTY VS	MANAS PATI VS	// // 0
311	WP(C)/0029842/2023	COLLECTOR AND DM, ROURKELA SUSAMA BISWAL VS	SUSHANTA KUMAR MISHRA VS	// // 0
312	WP(C)/0029843/2023	STATE OF ODISHA M/S. R.K.FOOD INDUSTRIES, CUTTACK VS	CHITRASEN PARIDA VS	// // 0
313	WP(C)/0029844/2023	CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS BHAGABAN MOHAPATRA CONSTRUCTION AND ENGINEERING WORKS PVT. LTD., JAGATSINGHPUR VS	SANJEEV KUMAR CHAKRABORTY VS	// // 0
314	WP(C)/0029845/2023	THE DY. COMMNR. OF SALES TAX, JAGATSINGHPUR LAXMIDHAR MAJHI VS	SIDHESWAR MALLİK VS	// // 0
315	WP(C)/0029846/2023	STATE OF ODISHA JAGANNATH MOHANTY VS	SATYANARAYAN MISHRA VS	// // 0
316	WP(C)/0029847/2023	STATE OF ODISHA DADHIBAMAN PUJHARI VS	RAJJEET ROY VS	// // 0
317	WP(C)/0029848/2023	STATE OF ODISHA DEEPAK DAS VS	RABI NARAYAN PANDA VS	// // 0
		STATE OF ODISHA		//



**ORISSA HIGH COURT****FILING REPORT AS ON :11/09/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
318	WP(C)/0029849/2023	SANJUKTA MAHARANA VS DIPANJALI MAHARANA	AMIT PRASAD BOSE VS	// 0 //
319	WP(C)/0029850/2023	DR. ABHISEK UPADHYAY VS STATE OF ODISHA	IN PERSON VS	// 0 //
320	WP(C)/0029851/2023	GANESHA PRASAD SAHU VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
321	WP(C)/0029852/2023	JUGESWAR NAG VS STATE OF ODISHA	PRASANTA KUMAR JOSHI VS	// 0 //
322	WP(C)/0029853/2023	SAMIR RANJAN PARIDA VS SUCHISMITA DAS	AMIT PRASAD BOSE VS	// 0 //
323	WP(C)/0029854/2023	LABANYA NAIK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
324	WP(C)/0029855/2023	UNION OF INDIA VS NIKITA SAHOO	PRABHU PRASANNA BEHERA,C.G.C VS	// 0 //
325	WP(C)/0029856/2023	NIRMAL CHANDRA ROUT VS STATE OF ODISHA	ANIRUDH SANGANERIA VS	// 0 //
326	WP(C)/0029857/2023	MANORAMA DAS VS STATE OF ODISHA	JAGAJIT PANDA VS	// 0 //
327	WP(C)/0029858/2023	NIRMAL CHANDRA ROUT VS STATE OF ODISHA	ANIRUDH SANGANERIA VS	// 0 //
328	WP(C)/0029859/2023	NIRMAL CHANDRA ROUT VS STATE OF ODISHA	ANIRUDH SANGANERIA VS	// 0 //
329	WP(C)/0029860/2023	RAJENDRA MISHRA	BIREN SANKAR TRIPATHY	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		DISTRICT AND SESSIONS JUDGE, DHENKANAL		//
330	WP(C)/0029861/2023	NIRMAL CHANDRA ROUT	ANIRUDH SANGANERIA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0029862/2023	DILLIP SHA	BISWAJIT MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0029863/2023	BINODINI INFRASTRUCTURE PVT. LTD., KALAHANDI	PASAYATRI PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0029864/2023	SANOSH KUMAR PRADHAN	PRANAB KUMAR PASAYAT	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0029865/2023	BHAGIRATHI SAHOO	LAXMINARAYAN RAYATSINGH	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0029866/2023	SUBIMAL DAS	BIMBISAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0029867/2023	RANJAN KUMAR SINGH	BADRI NARAYAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0029868/2023	PRASANT KUMAR ROURAY	RAJEET ROY	//
		VS	VS	0
		COLLECTOR AND DM, CUTTACK		//
338	WP(C)/0029869/2023	RABINDRA KUMAR NAYAK	ANIL KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0029870/2023	ABHISEK MISHRA	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0029871/2023	SESARAM PANDA	NEELAKANTHA PANDA	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :11/09/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
341	WP(C)/0029872/2023	COLLECTOR, KORAPUT NATABAR BEHERA VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// // 0 //
342	WP(C)/0029873/2023	JAGADISH SETHI VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
343	WP(C)/0029874/2023	NATABAR BEHERA VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
344	WP(C)/0029875/2023	M/S LAXMI BUILDERS AND DEVELOPERS PVT. LTD. VS STATE OF ODISHA	ANANTA KUMAR DASH VS	// 0 //
345	WP(C)/0029876/2023	M/S. SANJAY KUMAR BEHERA, PURI VS THE COMMISSIONER OF CT AND GST, ODISHA	ABHISHEK DAS VS	// 0 //
346	WP(C)/0029877/2023	PURNA CHANDRA BARIK VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
347	WP(C)/0029878/2023	KRUSHNA CHANDRA SAHU VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
348	WP(C)/0029879/2023	KUNI BRAHMA VS STATE OF ODISHA	ASIS KUMAR MAHANA VS	// 0 //
349	WP(C)/0029880/2023	ANANTA KUMAR SAHU VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
350	WP(C)/0029881/2023	GOPAL CHANDRA PRADHAN VS TPCODL, BBSR	ANAM CHARAN PANDA VS	// 0 //
351	WP(C)/0029882/2023	DEBA PRASAD BISWAL VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //

**ORISSA HIGH COURT****FILING REPORT AS ON :11/09/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
352	WP(C)/0029883/2023	DEBENDRANATH SHARMA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
353	WP(C)/0029884/2023	SASMITA SAMAL VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// 0 //
354	WP(C)/0029885/2023	NABAGHANA SAMAL VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
355	WP(C)/0029886/2023	JITENDRIYA KUMAR BHANJA VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
356	WP(C)/0029887/2023	TAPASWINI BAHUK VS STATE OF ODISHA	PRABIR KUMAR RAY VS	// 0 //
357	WP(C)/0029888/2023	NIMAI CHARAN BEHERA VS UNION OF INDIA	UMESH CHANDRA MOHANTY VS	// 0 //
358	WP(C)/0029889/2023	ARATI ROUT VS PRINCIPAL SECY. TO GOVT. OF ODISHA, H AND FW DEPT., BBSR	LALATENDU SAMAL VS	// 0 //
359	WP(C)/0029890/2023	SUDARSAN SADANGI VS UNION OF INDIA	UMESH CHANDRA MOHANTY VS	// 0 //
360	WP(C)/0029891/2023	KRISHNA PRATAP SINGH VS STATE OF ODISHA	DEBASHISH KUMAR PANDA VS	// 0 //
361	WP(C)/0029892/2023	HARIPRIYA PATEL VS STATE OF ODISHA	ANUP KUMAR PATTNAIK VS	// 0 //
362	WP(C)/0029893/2023	RABINDRA GOUD VS STATE OF ODISHA	DEBASHISH KUMAR PANDA VS	// 0 //
363	WP(C)/0029894/2023	PRAHALLAD KHUNTIA	SARADA PRASAD DASH	//

**ORISSA HIGH COURT****FILING REPORT AS ON :11/09/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0029895/2023	GANGADHAR LAKRA	DEBASHISH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0029896/2023	SUSANTA KUMAR GOUDA	PRAFULLA KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0029897/2023	SANTOSH KUMAR PRADHAN	RAKESH KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0029898/2023	SK. UKTAR	SUKANTA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0029899/2023	GURUBAKSH @ GURUBAKHS SINGH GANDHI	SHANTI PRAKASH MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0029900/2023	PRADEEP KUMAR NAYAK	SUKANTA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0029901/2023	SANATAN NAYAK	NARENDRA KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0029902/2023	DIPAK HOTA	GOPAL SINHA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0029903/2023	DILLIP KUMAR PATTANAİK	BANABIHARI RAY	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0029904/2023	SARAT KUMAR GAJENDRA	SUBHADUTTA ROURTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0029905/2023	ANUP KUMAR JOSHI	JAGABANDHU SAHU	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :11/09/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		THE COLLECTOR CUM PRESIDENT, BALANGIR		//
375	WP(C)/0029906/2023	RAGHUNATH MISHRA	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
376	WP(C)/0029907/2023	FAKIR CHARAN BEHERA	SUBHADUTTA ROUSTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
377	WP(C)/0029908/2023	CHINMAYEE SAHOO	BISWABIHARI MOHANTY	//
		VS	VS	0
		PRINCIPAL CHIEF CONSERVATOR OF FORESTS, ORISSA		//
378	WP(C)/0029909/2023	BISAL SAGAR	SADAYA LAXMI PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
379	WP(C)/0029910/2023	NIBEDITA ROUT	ARJEET MISHRA	//
		VS	VS	0
		BRANCH MANAGER, ORISSA GRAMYA BANK, JAJPUR		//
380	WP(C)/0029911/2023	CHANDINI MANGARAJ	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
381	WP(C)/0029912/2023	GOPAL CHANDRA SUBUDHI	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
382	WP(C)/0029913/2023	ARUN KUMAR SAHU	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
383	WP(C)/0029914/2023	MANORANJAN BEHERA	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
384	WP(C)/0029915/2023	TAPAN KUMAR LENKA	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
385	WP(C)/0029916/2023	TUKUNA CHOUDHURY	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :11/09/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
386	WP(C)/0029917/2023	RENUKA SAU VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
387	WP(C)/0029918/2023	CHARANA MAHANTY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
388	WP(C)/0029919/2023	JASHOBANTA SAHOO VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
389	WP(C)/0029920/2023	LAXMI KANTA BISWAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
390	WP(C)/0029921/2023	ABHIRAM SAHOO VS THE SYNDICATE OF UTKAL UNIVERSITY, BBSR	DIPTIRANJAN MOHAPATRA VS	// 0 //
391	WP(C)/0029922/2023	SUDAM CHARAN DAS VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
392	WP(C)/0029923/2023	SANTOSH SASMAL VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
393	WP(C)/0029924/2023	NAMITA KISAN VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	// 0 //
394	WP(C)/0029925/2023	GIRJA SHANKAR PANIGRAHI VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
395	WP(C)/0029926/2023	GOPAL CHANDRA PADHAN VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	// 0 //
396	WP(C)/0029927/2023	STEEL AUTHORITY OF INDIA LTD., SUNDARGARH VS NARAYAN PATI	H.M.DHAL VS	// 0 //
397	WP(C)/0029928/2023	MOHAN NAIK	SUSHANTA KUMAR PRADHAN	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :11/09/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0029929/2023	SRINIBAS PUROHIT	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0029930/2023	ANIL KUMAR BARIK	SUSHANTA KUMAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0029931/2023	PRAVAKAR NAYAK	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0029932/2023	RATAN CHAND SENAPATTY	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0029933/2023	CHITTA RANJAN PRADHAN	KABIRAJ PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0029934/2023	PRAMOD KUMAR SAHOO	PRASANTA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0029935/2023	SANATAN MALLIK	ASHIS KUMAR MISHRA	//
		VS	VS	0
		THE COLLECTOR CUM D.M., JAJPUR		//
405	WP(C)/0029936/2023	SUKANTI BEHERA	UMAKANT SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0029937/2023	SIBA SANKAR BIHARY	ARUN KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0029938/2023	RAGHUNATH SA	ARJUNA CHARANA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0029939/2023	SUJATA SAHOO	KAUSHIK SWAIN	//
		VS	VS	0



## ORISSA HIGH COURT

**FILING REPORT AS ON :11/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0029940/2023	STATE OF ODISHA MAMATA CHAND @ GUPTA VS	SURYAKANTA DWIBEDI VS	// // ()
410	WP(C)/0029941/2023	MANOJ KUMAR GUPTA ANUPAMA PATTANAİK VS	KANANBALA ROY CHOUDHURY VS	// // ()
411	WP(C)/0029942/2023	PRINCIPAL COMMISSIONER OF INCOME TAX, BBSR RILU NAIK VS	JIBAN RANJAN DASH VS	// // ()
412	WP(C)/0029943/2023	STATE OF ODISHA SANTOSH KUMAR BHUYAN VS	BAIDHAR SAHOO VS	// // ()
413	WP(C)/0029944/2023	REGISTRAR COOPERATIVE SOCIETIES, BBSR RAI SIVA KESWARA RAO VS	DIPTI RANJAN BHOKTA VS	// // ()
414	WP(C)/0029945/2023	STATE OF ODISHA SANJUKTA BERA VS	LAMBODAR PRADHAN VS	// // ()
415	WP(C)/0029946/2023	THE TAHASILDAR, KUJANGA MAHENDRA SAHU VS	SRINIVAS MOHANTY VS	// // ()
416	WP(C)/0029947/2023	STATE OF ODISHA DHANESWAR TARAI VS	AMITAV DAS VS	// // ()
417	WP(C)/0029948/2023	TAHASILDAR, MAHAKALAPADA M/S RAJESH KUMAR SWAIN, JAGATSINGHPUR VS	ANJAN KUMAR JENA VS	// // ()
418	WP(C)/0029949/2023	COMMNR. OF CT AND GST, CUTTACK UPENDRA PATRO VS	PRAVASH CHANDRA MAHAPATRA VS	// // ()
419	WP(C)/0029950/2023	STATE OF ODISHA DAMODAR BRAHMA VS	PRAMODA KUMAR DASH VS	// // ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :11/09/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
420	WP(C)/0029951/2023	SATYABHAMA TARAI VS COLLECTOR AND DM, KENDRAPARA	AMITAV DAS VS	// 0 //
421	WP(C)/0029952/2023	DEBADATTA PARDIA VS MAHESWAR NANDA	MANOJ KUMAR MOHANTY VS	// 0 //
422	WP(C)/0029953/2023	ABHIMANU TARAI @ ABHIMANU VS COLLECTOR AND DM, KENDRAPARA	AMITAV DAS VS	// 0 //
423	WP(C)/0029954/2023	UNITED FRIENDS BUILDERS (P) LTD. CUTTACK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
424	WP(C)/0029955/2023	SEK ANARUL @ SK ANWAR VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
425	WP(C)/0029956/2023	PRATIMA DWIBEDI VS TAHASILDAR, NIALI	GYANENDRA CHANDRA SWAIN VS	// 0 //
426	WP(C)/0029957/2023	NIRUPAMA PALEI VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
427	WP(C)/0029958/2023	RASHMIRANJAN SAHOO VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// 0 //
428	WP(C)/0029959/2023	DEBARAJ DASH VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// 0 //
429	WP(C)/0029960/2023	M/S SAI VAISHNAVI ENTERPRISES, KORAPUT VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
430	WP(C)/0029961/2023	SUBHRANSU SEKHAR PADHI VS THE ODISHA LOKAYUKTA, BBSR	SAIBRATA RATH VS	// 0 //
431	WP(C)/0029962/2023	SAKETI VENKATA RAO	SOUBHAGYA KUMAR DASH	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0029963/2023	JAGANNATH DALEI	ASHOK DAS	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0029964/2023	HIRANYA KUMAR SAMAL	RAJIB RATH	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0029965/2023	GEETA BEHERA	BIBHUTI BHUSAN SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0029966/2023	BHUBANANANDA SARANGI	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0029967/2023	NITYANANDA BADHEI	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0029968/2023	BIDYUTPRAVA SAHU	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0029969/2023	PITAMBAR SAHU	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0029970/2023	SWAPNAMAYEE SWAIN	SOUENDRA PATTANAIK	//
		VS	VS	0
		STATE TRANSPORT AUTHORITY, ODISHA		//
440	WP(C)/0029971/2023	DILLIP KUMAR SAHOO	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0029972/2023	SURENDRA BARIK	SIVA SANKAR CHAINI	//
		VS	VS	0
		ADDL. COMMISSIONER, CONSOLIDATION AND SETTLEMENT, BHADRAK		//
442	WP(C)/0029973/2023	DR. R.PADMINI RANI	UPENDRA KUMAR SAMAL	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :11/09/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
443	WP(C)/0029974/2023	STATE OF ODISHA BRAJA BIHARI PATTANAYAK VS	SIDHESWAR MALLIK VS	// // ()
444	WP(C)/0029975/2023	STATE OF ODISHA RABI NARAYAN ROUL VS	SIDHESWAR MALLIK VS	// // ()
445	WP(C)/0029976/2023	STATE OF ODISHA M/S. SUDARSHAN PRADHAN VS	KSHIROD KUMAR SAHOO VS	// // ()
446	WP(C)/0029977/2023	COMMISSIONER OF COMMERCIAL TAXES AND GST, ODISHA SURENDRA CHAND VS	DURLLABHA RANJAN MISHRA VS	// // ()
447	WP(C)/0029978/2023	STATE OF ODISHA ASHOK KUMAR SAMANTRAY VS	JITENDRA KUMAR MISHRA (2) VS	// // ()
448	WP(C)/0029979/2023	STATE OF ODISHA JAYAPRAKASH NARAYAN SAHU VS	PRASANTA KUMAR JOSHI VS	// // ()
449	WP(C)/0029980/2023	STATE OF ODISHA OMM SUPPORT SERVICES, BALASORE VS	GOPINATH MISHRA VS	// // ()
450	WP(C)/0029981/2023	THE DIRECTOR, PROOF AND EXPERIMENTAL ESTABLISHMENT, BALASORE SUNIL KUMAR AGRAWAL VS	MOHIT AGARWAL VS	// // ()
451	WP(C)/0029982/2023	TAHASILDAR, PIPILI M/S. BIJAY KUMAR BISWAL, KHURDA VS	MADHAB LAL AGARWAL VS	// // ()
452	WP(C)/0029983/2023	COMMISSIONER OF CT AND GST, CUTTACK DEVADUTTA KATA VS	BIKRAM CHANDRA GHADAI VS	// // ()
453	WP(C)/0029984/2023	STATE OF ODISHA KRUSHNA CHANDRA PADHAN VS	SAROJ KUMAR MISHRA VS	// // ()
		COLLECTOR, JHARSUGUDA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :11/09/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
454	WP(C)/0029985/2023	LALITA MOHAN DIGAL VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
455	WP(C)/0029986/2023	SUBASH NAYAK VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
456	WP(C)/0029987/2023	M/S. KEDAR NATH BEHERA VS COMMISSIONER OF COMMERCIAL TAXES AND GST,ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //
457	WP(C)/0029988/2023	PURNA CHANDRA SAHOO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
458	WP(C)/0029989/2023	MINAKHI TRIPATHY VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
459	WP(C)/0029990/2023	SARBESWAR PANI VS STATE OF ODISHA	RAMACHANDRA JENA VS	// 0 //
460	WP(C)/0029991/2023	PRIYANKA BAG VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
461	WP(C)/0029992/2023	NARAYAN PANDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
462	WP(C)/0029993/2023	SAMRENDRA ACHARYA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA I VS	// 0 //
463	WP(C)/0029994/2023	ASHOK SATAPATHY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
464	WP(C)/0029995/2023	PRASANTA KUMAR MOHANTY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
465	WP(C)/0029996/2023	RAJENDRA PRASAD BARIK	SHARMISTHA SAMAL	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
466	WP(C)/0029997/2023	RAJANI PANIGRAHI	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
467	WP(C)/0029998/2023	GADADHAR PRADHAN	RAMA CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
468	WP(C)/0029999/2023	SHISHIR KUMAR KAR	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
469	WP(C)/0030000/2023	PABITRA MOHAN GURU	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
470	WP(C)/0030001/2023	RABINDRA KUMAR GOCHHAYAT	RAMA CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
471	WP(C)/0030002/2023	BENUDHAR SABAT	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
472	WP(C)/0030003/2023	GOURANG BISWAL	BHABANI SHANKAR DASPARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
473	WP(C)/0030004/2023	RAJ KISHORE PANDA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
474	WP(C)/0030005/2023	JAGANNATH SAHU	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
475	WP(C)/0030006/2023	BIDESHI CHARCHA	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
476	WP(C)/0030007/2023	BHAGYARATHI SAHU	SHARMISTHA SAMAL	//
		VS	VS	0

**ORISSA HIGH COURT****FILING REPORT AS ON :11/09/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
477	WP(C)/0030008/2023	STATE OF ODISHA KEDAR NATH BEHERA VS	SHARMISTHA SAMAL VS	// // ()
478	WP(C)/0030009/2023	STATE OF ODISHA SAPTAGIRI REAL ESTATE PVT. LTD., GANJAM VS	S.J.BISWAL VS	// // ()
479	WP(C)/0030010/2023	STATE OF ODISHA SASHI BHUSAN PATEL VS	SHARMISTHA SAMAL VS	// // ()
480	WP(C)/0030011/2023	STATE OF ODISHA SUBASH CHANDRA SATAPATHY VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
481	WP(C)/0030012/2023	STATE OF ODISHA PRAVATI BEHERA VS	SHARMISTHA SAMAL VS	// // ()
482	WP(C)/0030013/2023	STATE OF ODISHA MONALI MISHRA VS	UMA CHARAN MISHRA VS	// // ()
483	WP(C)/0030014/2023	STATE OF ODISHA ABDUL WAHID VS	SHARMISTHA SAMAL VS	// // ()
484	WP(C)/0030015/2023	STATE OF ODISHA LAXMI KANTA BISWAL VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
485	WP(C)/0030016/2023	STATE OF ODISHA BASUMATI SAGARIA VS	CHANDAN SAMANTARAY VS	// // ()
486	WP(C)/0030017/2023	STATE OF ODISHA DIKHIL MURMU VS	MANORANJAN PADHI VS	// // ()
487	WP(C)/0030018/2023	STATE OF ODISHA UNION OF INDIA VS ANTARYAMI BEHERA	PRASANNA KUMAR PARHI VS	// // () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	WP(C)/0030019/2023	RAJASHREE BEHERA VS STATE OF ODISHA	PRATIK NAYAK VS	// () //
489	WP(C)/0030020/2023	TRAILOKYA NAYAK VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// () //
490	WP(C)/0030021/2023	M/S. MAA MANGALA WOOD HOUSE, JAGATSINGHPUR VS STATE OF ODISHA	DEEPALE MAHAPATRA VS	// () //
491	WP(C)/0030022/2023	BAIDYANATH BASKEY VS APPELLAATE AUTHORITY CUM G.M., CENTRAL BANK OF INDIA, KOLKATA 1	MANORANJAN MISHRA VS	// () //
492	ABLAPL/0009755/2023	NAZIR @ NAZIR WAHIDAT VS STATE OF ODISHA	KALPATARU MISHRA VS	SALIPUR /133 /2023 () //
493	ABLAPL/0009756/2023	GANESH MALLIK VS STATE OF ODISHA	KALPATARU MISHRA VS	NISCHINTAKOILI /152 /2023 () //
494	ABLAPL/0009757/2023	JAYANTA KUMAR SWAIN VS STATE OF ODISHA	UMA CHARAN MISHRA VS	PIPLI /403 /2023 () //
495	ABLAPL/0009758/2023	SANJUKTA BEHERA VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	BHUBANESWAR VIGILANCE /20 /2023 () //
496	ABLAPL/0009759/2023	RAJENDRA NAIK VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	KASHIPUR /101 /2023 () //
497	ABLAPL/0009760/2023	TRILOCHAN MAHANTA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KEONJHAR SADAR /279 /2023 () //
498	ABLAPL/0009761/2023	HARA PRASAD GOUDA VS STATE OF ODISHA	JAYANTA KUMAR BAL VS	SUNDARGARH SADAR /223 /2023 () //
499	ABLAPL/0009762/2023	KARTIK NAIK	SATYABRATA MOHANTY (1)	KASHIPUR /101 /2023



## ORISSA HIGH COURT

**FILING REPORT AS ON :11/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
500	ABLAPL/0009763/2023	RANKANIDHI ORAM	SUNIL KUMAR PANDA	BRAJARAJNAGAR /115 /2023
		VS	VS	()
		STATE OF ODISHA		//
501	ABLAPL/0009764/2023	ROSHAN JENA	BISHNU PRASAD PRADHAN	AIR FIELD P.S. /147 /2023
		VS	VS	()
		STATE OF ODISHA		//
502	ABLAPL/0009765/2023	MINKU @ NISHIKANTA BISHI	AKSHAYA KUMAR SAHOO	KHARIAR /111 /2019
		VS	VS	()
		STATE OF ODISHA		//
503	ABLAPL/0009766/2023	SURYA SATAPATHY @ SURYA NARAYAN SATAPATHY	DEEPAK RANJAN SUNDARAY	NAYAPALLI P.S. /384 /2023
		VS	VS	()
		STATE OF ODISHA		//
504	ABLAPL/0009767/2023	LALTU KHAN @ S.K. KURBAN	BABITA DAS	TALCHER TOWN /255 /2023
		VS	VS	()
		STATE OF ODISHA		//
505	ABLAPL/0009768/2023	JITENDRA PRASAD PAGAL	ARIJEET MISHRA	KENDRAPARA /140 /2015
		VS	VS	()
		STATE OF ODISHA		//
506	ABLAPL/0009769/2023	SADANANDA BARIKI	AJAYA KUMAR PRADHAN	/ /0
		VS	VS	()
		STATE OF ODISHA (RAILWAY ADMINISTRATION)		//
507	ABLAPL/0009770/2023	PRAVAT SWAIN @ PRAVAT KUMAR SWAIN	LAXMIDHAR MAHAPATRA	NANDANKANAN /104 /2023
		VS	VS	()
		STATE OF ODISHA		//
508	ABLAPL/0009771/2023	MANAS KUMAR NAYAK @ MANAS RANJAN NAYAK @ MANAS RANJAN SENARATI	MANAS RANJAN SENARATI	SORO /352 /2010
		VS	VS	()
		STATE OF ODISHA		//
509	ABLAPL/0009772/2023	ABHIMANYU BEHERA	APARESH BHOI	DHAMNAGAR /407 /2023
		VS	VS	()
		STATE OF ODISHA		//
510	ABLAPL/0009773/2023	ABHAGINI DAS	GYANA RANJAN DHAL	BHARATPUR PS /229 /2023
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	ABLAPL/0009774/2023	STATE OF ODISHA RAMUNATH DALEI VS	ARIJEET MISHRA VS	// BAIDESWAR /97 /2023 ()
512	ABLAPL/0009775/2023	STATE OF ODISHA KAMALAKANTA ROUT VS	MD. GOLAM MADANI VS	// BHANDARIPOKHARI /240 /2023 ()
513	ABLAPL/0009776/2023	STATE OF ODISHA NARASINGHA HARIJAN VS	ARIJEET MISHRA VS	// BOIPARIGUDA /174 /2023 ()
514	ABLAPL/0009777/2023	STATE OF ODISHA ABHISHEK KAR VS	RAJJEET ROY VS	// KHANDAGIRI P.S. /154 /2023 ()
515	ABLAPL/0009778/2023	STATE OF ODISHA MAYANK KUMAR SINGH VS	RAJJEET ROY VS	// TUREIKELA /234 /2022 ()
516	ABLAPL/0009779/2023	STATE OF ODISHA HABULI @ SUDHAKAR BARIK VS	BISWORANJAN SWAIN VS	// BASUDEVPUR /490 /2023 ()
517	ABLAPL/0009780/2023	STATE OF ODISHA KEDAR MALLIK @ MALICK VS	AKASH BHUYAN VS	// RAJKANIKA /310 /2023 ()
518	ABLAPL/0009781/2023	STATE OF ODISHA ROJALIN RATH VS	SIDHARTH PRASAD DAS VS	// FATEGARH /180 /2023 ()
519	ABLAPL/0009782/2023	STATE OF ODISHA JAMBE DIGAL VS	RABINDRA NATH PANDA VS	// GOCHHAPADA /8 /2021 ()
520	ABLAPL/0009783/2023	STATE OF ODISHA PAPUNA BARAL @ HAMPA VS	RAKESH KUMAR MALLICK VS	// JATNI P.S. /319 /2023 ()
521	ABLAPL/0009784/2023	STATE OF ODISHA PRADEEP KUMAR BAGH @ PRADEEP BAGH VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// KASHIPUR /101 /2023 () //

**ORISSA HIGH COURT****FILING REPORT AS ON :11/09/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
522	ABLAPL/0009785/2023	MEETA MAHAKUD VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	KENDRAPARA SADAR /626 /2023 () //
523	ABLAPL/0009786/2023	DEEPAK KUMAR DAS @ DIPU VS STATE OF ODISHA	SRIKANTA PANDA VS	NAYAPALLI P.S. /126 /2023 () //
524	ABLAPL/0009787/2023	SUBASINI NAYAK VS STATE OF ODISHA	SANGRAM RATH VS	GOP /173 /2017 () //
525	ABLAPL/0009788/2023	SILU SAHOO @ SAHU VS STATE OF ODISHA	CHIRANJIB ROUT VS	ANGUL SADAR PS /29 /2023 () //
526	ABLAPL/0009789/2023	PRAKASH CHANDRA NAYAK VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	BEGUNIA P.S. /312 /2023 () //
527	ABLAPL/0009790/2023	DANDAPANI BEHERA VS STATE OF ODISHA	SARADA PRASAD DASH VS	BUGUDA /628 /2023 () //
528	ABLAPL/0009791/2023	SANTOSH KUMAR SAHU @ SANTOSH SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA (1) VS	NAWAPARA /29 /2023 () //
529	ABLAPL/0009792/2023	JITU POLAI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /628 /2023 () //
530	ABLAPL/0009793/2023	MUKTIKANTA BARIK @ MUKA VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	BASUDEVPUR /494 /2023 () //
531	ABLAPL/0009794/2023	TEJURAM CHANDAN VS STATE OF ODISHA	TAPAN KUMAR JENA SAMANTA VS	TITILAGARH /96 /2019 () //
532	ABLAPL/0009795/2023	ANTRAYAMI MAHARANA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	PURI SADAR /85 /2023 () //
533	ABLAPL/0009796/2023	MEENAKETAN NAYAK @ GUDU	BIPIN KUMAR NAYAK	NIMAPADA /210 /2023

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
534	ABLAPL/0009797/2023	STATE OF ODISHA NARASINGHA GOUDA	SOUBHAGYA KUMAR DASH	// BERHAMPUR SADAR /580 /2022
		VS	VS	()
535	ABLAPL/0009798/2023	STATE OF ODISHA TRILOCHAN MAHANTA	DR. PURUSOTTAM CHULI	// KEONJHAR SADAR /279 /2023
		VS	VS	()
536	ABLAPL/0009799/2023	STATE OF ODISHA SANJEEV GOVINDASWAMY	SUMIT SEKHAR PATTANAIK	// EOW,BHUBANESWAR /19 /2023
		VS	VS	()
537	ABLAPL/0009800/2023	STATE OF ODISHA BIJAYA SEKHAR PATNAIK	SOUBHAGYA KUMAR DASH	// PARLAKHEMUNDI /243 /2023
		VS	VS	()
538	ABLAPL/0009801/2023	STATE OF ODISHA NABA MALLIK @ LABA MALLIK	ARIJEET MISHRA	// JAJPUR ROAD /408 /2023
		VS	VS	()
539	ABLAPL/0009802/2023	STATE OF ODISHA PRAFULLA MOHAPATRO	SOUBHAGYA KUMAR DASH	// MAHILA (BERHAMPUR) /133 /2023
		VS	VS	()
540	ABLAPL/0009803/2023	STATE OF ODISHA JATI NAHAK	GOPINATH MISHRA	// NIMAKHANDI /83 /2023
		VS	VS	()
541	ABLAPL/0009804/2023	STATE OF ODISHA PUJARI MAJHI	S.S.RAY (2)	// PUTASINGH /9 /2021
		VS	VS	()
542	ABLAPL/0009805/2023	STATE OF ODISHA PRIYADARSI DEBASIS DAS @ SAGAR	BITAS KUMAR SWAIN	// TIGIRIA /4 /2020
		VS	VS	()
543	ABLAPL/0009806/2023	STATE OF ODISHA PRATAP SAMAL @ PRATAP CHANDRA SAMAL	SOUBHAGYA KUMAR DASH	// MOTANGA /233 /2023
		VS	VS	()
544	ABLAPL/0009807/2023	STATE OF ODISHA MIR ARIF	DEEPAK KU SAHOO	// KENDRAPARA SADAR /561 /2023
		VS	VS	()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :11/09/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
545	ABLAPL/0009808/2023	STATE OF ODISHA KABINDRA SWAIN VS	RAMESH CHANDRA OJHA VS	// BARANGA /17 /2023 ()
546	ABLAPL/0009809/2023	STATE OF ODISHA PAYAL CHOUDHURY VS	RAMESH CHANDRA BARIK VS	// CHOUDWAR /418 /2023 ()
547	ABLAPL/0009810/2023	STATE OF ODISHA KAHNU CHARAN MANDHATA VS	SURAJ MOHANTY VS	// CHANDAKA P.S. /139 /2023 ()
548	ABLAPL/0009811/2023	STATE OF ODISHA MD. SAFIK VS	DEEPAK KU SAHOO VS	// KENDRAPARA SADAR /561 /2023 ()
549	ABLAPL/0009812/2023	STATE OF ODISHA PRADEEP @ PRADIPTA KUMAR DALEI VS	DUSHMANTA SAHOO VS	// JANKIA P.S. /251 /2023 ()
550	ABLAPL/0009813/2023	STATE OF ODISHA SHRUTIDHARA ARYA @ SRUTIDHAR ARYA VS	HARIPAD MOHANTY VS	// MARKAT NAGAR /47 /2023 ()
551	ABLAPL/0009814/2023	STATE OF ODISHA PITAMBAR @ PITABAS BARIK VS	SANJAYA KUMAR PATRI VS	// NIKIRAI /170 /2023 ()
552	ABLAPL/0009815/2023	STATE OF ODISHA SANTOSH HARIJAN VS	RAJIB LOCHAN PATTANAIK VS	// MALKANGIRI /560 /2022 ()
553	ABLAPL/0009816/2023	STATE OF ODISHA MD. TOHID VS	DEEPAK KU SAHOO VS	// KENDRAPARA SADAR /561 /2023 ()
554	ABLAPL/0009817/2023	STATE OF ODISHA ANADI @ MANOJ SAHOO @ MANOJ KUMAR SAHOOPRADIPTA BEURA VS	VS	// / /0 ()
555	ABLAPL/0009818/2023	STATE OF ODISHA BINOD KUMAR DAS VS	BYOMAKESH TRIPATHY VS	// RAJNAGAR /24 /2020 ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
556	ABLAPL/0009819/2023	SOMANATH SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	//0 () //
557	ABLAPL/0009820/2023	DEEPAK KUMAR SAHU VS STATE OF ODISHA	ASHIS RANJAN MOHANTY VS	KULABIRA /105 /2023 () //
558	ABLAPL/0009821/2023	BANINDRA MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /336 /2023 () //
559	ABLAPL/0009822/2023	PREMANANDA BEHERA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	BANKI /136 /2021 () //
560	ABLAPL/0009823/2023	AKSHAYA BAIDYA VS STATE OF ODISHA	MANORANJAN PADHY VS	KHALLIKOTE /526 /2023 () //
561	ABLAPL/0009824/2023	RAKESH ROUT VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	MAHILA P.S. BUXIBAZAR /121 /2023 () //
562	ABLAPL/0009825/2023	BABULA @ NISHAKARA BEHERA VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	CHANDIPUR /82 /2021 () //
563	ABLAPL/0009826/2023	ARUN PRADHAN @ KALU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHANDAPUR /144 /2023 () //
564	ABLAPL/0009827/2023	RAJA @ ANUKULA CHANDRA JENA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJNAGAR /124 /2023 () //
565	ABLAPL/0009828/2023	SRINIBASH MALLICK @ SUNYABASI MALIK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	GURUDIJHATIA /121 /2007 () //
566	ABLAPL/0009829/2023	ARUN MAHAPATRO @ ARUNA KUMAR MAHAPATRO VS STATE OF ODISHA	BOUBHAGYA KUMAR DASH VS	MAHILA (BERHAMPUR) /133 /2023 () //
567	ABLAPL/0009830/2023	GANGADHAR ROUT	BYOMAKESH TRIPATHY	MAHILA P.S. BUXIBAZAR /121 /2023

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
568	ABLAPL/0009831/2023	STATE OF ODISHA MALAYA RANJAN NAYAK	SRINIVAS MOHANTY	// BIDANASI /193 /2023
		VS	VS	()
569	ABLAPL/0009832/2023	STATE OF ODISHA PRAKASH SASMAL	GOPINATH MISHRA	// NIMAKHANDI /84 /2023
		VS	VS	()
570	ABLAPL/0009833/2023	STATE OF ODISHA BIDESI MAHANTA	ANUGRAHA NARAYAN SAMANTRAY	// MARINE PS AT PARADIP /15 /2023
		VS	VS	()
571	ABLAPL/0009834/2023	STATE OF ODISHA HEMANTA KUMAR BISWAL	RAMESH CHANDRA SWAIN	// AIRPORT /215 /2023
		VS	VS	()
572	ABLAPL/0009835/2023	STATE OF ODISHA SUJIT KUMAR PRADHAN	PARTHA SARATHI NAYAK	// KANIHA /266 /2022
		VS	VS	()
573	ABLAPL/0009836/2023	STATE OF ODISHA NIRANJAN MALLICK	BYOMAKESH TRIPATHY	// / /0
		VS	VS	()
574	ABLAPL/0009837/2023	STATE OF ODISHA PRATAP ROUT	RAMESH CHANDRA MAHARANA	// CHAMPUA /111 /2023
		VS	VS	()
575	ABLAPL/0009838/2023	STATE OF ODISHA SHRABAN KUMAR MOHANTA @ CHHOTU	BASANTA KUMAR DAS	// JASHIPUR /26 /2011
		VS	VS	()
576	ABLAPL/0009839/2023	STATE OF ODISHA JAYARAM PUJARI	SANGRAM KESHARI ROUT	// KORAPUT TOWN /249 /2023
		VS	VS	()
577	ABLAPL/0009840/2023	STATE OF ODISHA SK. ANWAR RAHI	MD. GOLAM MADANI	// DHAMNAGAR /421 /2023
		VS	VS	()
578	ABLAPL/0009841/2023	STATE OF ODISHA LINGARAJ PANDA	SK. KALIM UDDIN	// / /0
		VS	VS	()

**ORISSA HIGH COURT****FILING REPORT AS ON :11/09/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
579	ABLAPL/0009842/2023	STATE OF ODISHA BISWARANJAN BARIK VS	SK. KALIM UDDIN VS	// BALANGA /155 /2023 ()
580	ABLAPL/0009843/2023	STATE OF ODISHA SARJIT MALLIK VS	JUGALA KISHORE PANDA VS	// BOUDH /38 /2023 ()
581	ABLAPL/0009844/2023	STATE OF ODISHA DABU @ KRUSHNA NAYAK VS	BISWAJIT SAHOO VS	// ITAMATI /103 /2023 ()
582	ABLAPL/0009845/2023	STATE OF ODISHA KALIA @ SAROJ KUMAR SAHOO VS	PRADIPTA BEURA VS	// / /0 ()
583	ABLAPL/0009846/2023	STATE OF ODISHA LEENA SAHU VS	AJAYA KUMAR BARAL VS	// CUTTACK VIGILANCE /16 /2021 ()
584	ABLAPL/0009847/2023	STATE OF ODISHA(VIG.) JHINU MANDI VS	AMULYA RATNA PANDA VS	// MACHHKUND /78 /2020 ()
585	ABLAPL/0009848/2023	STATE OF ODISHA RAFIQUE KHAN @ MD. ROFIK KHAN VS	AMULYA RATNA PANDA VS	// / /0 ()
586	ABLAPL/0009849/2023	STATE OF ODISHA SUMITRA MALLIK @ SWARNLATA MALLIK VS	BIBHU PRASAD CHHUALSINGH VS	// RAJKANIKA /331 /2023 ()
587	ABLAPL/0009850/2023	STATE OF ODISHA SANJAY KUMAR BEHERA VS	AMULYA RATNA PANDA VS	// SABARANG /86 /2021 ()
588	ABLAPL/0009851/2023	STATE OF ODISHA SANJAY SUNA VS	RAJIB LOCHAN PATNAIK VS	// NABARANGAPUR TOWN /204 /2023 ()
589	ABLAPL/0009852/2023	STATE OF ODISHA NANGULI DALEI VS	ASISH KUMAR RAY VS	// BALICHANDRAPUR /225 /2023 ()
		STATE OF ODISHA		//



**ORISSA HIGH COURT****FILING REPORT AS ON :11/09/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
590	ABLAPL/0009853/2023	SUDAM CHARAN JENA @ BABAN JENA VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /130 /2010 () //
591	ABLAPL/0009854/2023	ANITA SENAPATI VS STATE OF ODISHA	SANGRAM RATH VS	NIMAPADA /309 /2023 () //
592	ABLAPL/0009855/2023	A SARATHI VS STATE OF ODISHA	KUMAR KANTA BEHERA VS	BADAGADA /235 /2023 () //
593	ABLAPL/0009856/2023	SANJUKTA JENA VS STATE OF ODISHA	SATYABRATA DASH VS	KUJANGA /238 /2023 () //
594	ABLAPL/0009857/2023	BRAHMA @ BRAHMACHARI MAJHI VS STATE OF ODISHA	JANGYA PRAKASH PARIDA VS	CHANDAPUR /37 /2020 () //
595	ABLAPL/0009858/2023	MANJULATA MALIK VS STATE OF ODISHA	SURENDRA PRASAD BARIK VS	BASUDEVPUR /510 /2023 () //
596	ABLAPL/0009859/2023	UPENDRA PAILA VS STATE OF ODISHA	SOUMENDRA KUMAR NAYAK VS	TANGI /174 /2023 () //
597	ABLAPL/0009860/2023	SUJIT KUMAR PRADHAN VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	KANIHA /267 /2022 () //
598	ABLAPL/0009861/2023	BADAL PRADHAN VS STATE OF ODISHA	RUPESH KUMAR MOHANTY VS	KHURDA MODEL /528 /2023 () //
599	ABLAPL/0009862/2023	ASUTOSH MOHANTY VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SORO /431 /2023 () //
600	ABLAPL/0009863/2023	RADHAKANTA BAG VS STATE OF ODISHA	KIRTAN DANG VS	LOISINGHA(BOLANGIR) /352 /2021 () //
601	ABLAPL/0009864/2023	SANJEET PANI MAHANANDA	BHABANI SHANKAR DASPARIDA	BOLANGIR TOWN /403 /2023

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
602	ABLAPL/0009865/2023	DULARAM BEHERA	JYOTIRMAYA SAHOO	JANKIA P.S. /294 /2023
		VS	VS	()
		STATE OF ODISHA		//
603	ABLAPL/0009866/2023	ASHALATA DAS	LAXMINARAYAN RAYATSINGH	KHAIRA /257 /2023
		VS	VS	()
		STATE OF ODISHA		//
604	ABLAPL/0009867/2023	SANU @ SIRIA @ SUNIA BEHERA	DEBENDRA KUMAR DHAR	ANGUL TOWN /267 /2014
		VS	VS	()
		STATE OF ODISHA		//
605	ABLAPL/0009868/2023	BHIKARI @ BHIKARI CHARAN ROUT	ABINASH ROURTRAY	ABHAYACHANDPUR /243 /2023
		VS	VS	()
		STATE OF ODISHA		//
606	ABLAPL/0009869/2023	ANIL MAHANANDA	BIKRAM CHANDRA GHADEI	BURLA /312 /2023
		VS	VS	()
		STATE OF ODISHA		//
607	ABLAPL/0009870/2023	CHANDAN KUMAR MALLICK	RAMAKRISHNA NAIK	JAGATPUR /65 /2023
		VS	VS	()
		STATE OF ODISHA		//
608	ABLAPL/0009871/2023	KISHORE CHANDRA ROUT	SOUBHAGYA SUNDAR DAS	BARANGA /104 /2019
		VS	VS	()
		STATE OF ODISHA		//
609	ABLAPL/0009872/2023	NIRDESH MOHANTY	BIJAYA KUMAR RAGADA	RAGHUNATHPALI /214 /2023
		VS	VS	()
		STATE OF ODISHA		//
610	ABLAPL/0009873/2023	DEBA @ BASHUDEV PANGI	JUGALA KISHORE PANDA	KORAPUT TOWN /219 /2023
		VS	VS	()
		STATE OF ODISHA		//
611	ABLAPL/0009874/2023	MANJULA MOHANTY	BIJAYA KUMAR RAGADA	RAGHUNATHPALI /214 /2023
		VS	VS	()
		STATE OF ODISHA		//
612	ABLAPL/0009875/2023	BASANTI MAHARANA	BISHWARANJAN SAHU	BARANGA /281 /2023
		VS	VS	()

**ORISSA HIGH COURT****FILING REPORT AS ON :11/09/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
613	ABLAPL/0009876/2023	STATE OF ODISHA REKHA MANDAL VS	MAMATA MISHRA VS	// MATHILI /171 /2023 ()
614	ABLAPL/0009877/2023	STATE OF ODISHA KELU NAIK @ KELU CHARAN @ SITU VS	BISWAJIT MOHANTY VS	// DHENKANAL SADAR /306 /2023 ()
615	ABLAPL/0009878/2023	STATE OF ODISHA MADILA JENAKA VS	CHANDAN SAMANTARAY VS	// JARADA /392 /2022 ()
616	ABLAPL/0009879/2023	STATE OF ODISHA ASWINI NAIK VS STATE OF ODISHA	RADHARAMAN DAS NAYAK VS	// BIKRAMPUR FCI /101 /2022 () //